

ORISSA HIGH COURT**FILING REPORT AS ON :14/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009167/2023	RAHUL DURGA VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /255 /2023 () //
2	BLAPL/0009168/2023	ANTARJYAMI GUNTHA @ JAMI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PADWA /78 /2023 () //
3	BLAPL/0009169/2023	SIDHESWAR SAHU VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 () //
4	BLAPL/0009170/2023	MUTURA @ UMESH CHANDRA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	CUTTACK SADAR /151 /2023 () //
5	BLAPL/0009171/2023	BISWAJIT PUJARI @ RITUN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	JAMANKIRA /14 /2023 () //
6	BLAPL/0009172/2023	GORA SINGH VS STATE OF ODISHA	UDIT RANJAN JENA VS	NILGIRI /133 /2016 () //
7	BLAPL/0009173/2023	TIMIRA TAHAL VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /369 /2023 () //
8	BLAPL/0009174/2023	PINTU @ JYOTIRMAYA @ JOYSAN @ JAYASEN HARBALIT SAHU VS STATE OF ODISHA	VS	KHAPRAKHOL /23 /2021 () //
9	BLAPL/0009175/2023	MUNA BARAL @ PRADIP KUMAR BARAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	MALKANGIRI /327 /2022 () //
10	BLAPL/0009176/2023	PRIYA RANJAN MANDAL @ PRIYANJAN MANDAL VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /90 /2022 () //
11	BLAPL/0009177/2023	SISIR NAYAK @ SISIRA NAYAK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CHANDRASEKHARPUR /240 /2023 () //

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12	BLAPL/0009178/2023	BISHNU NAYAK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	//0 () //
13	BLAPL/0009179/2023	SURESH GURU VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	JHARBANDH /171 /2022 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000059/2022
14	BLAPL/0009180/2023	PRAMOD BEHERA @ MINJA VS STATE OF ODISHA	ASHOK KUMAR BEHERA (3) VS	NAYAGARH SADAR /64 /2023 () //
15	BLAPL/0009181/2023	DHANSINGH DURGA @ SANTOSH DURGA VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /92 /2023 () //
16	BLAPL/0009182/2023	BIBHUTI BHUSAN NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /82 /2023 () //
17	BLAPL/0009183/2023	JAGADISH RANA @ JAGADISH CHANDRA RANA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /207 /2021 () //
18	BLAPL/0009184/2023	AJAY BERA @ BEHERA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	NAIKANI-DIHI /168 /2023 () //
19	BLAPL/0009185/2023	CHUNU KHAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BHADRESWAR /64 /2023 () //
20	BLAPL/0009186/2023	BISWANATH JENA @ RAGHAB JENA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	NAYAPALLI P.S. /123 /2023 () //
21	BLAPL/0009187/2023	NRUSINGHA @ JHANGADA MALIK VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	PATTAMUNDAI RURAL PS /446 /2023 () //
22	BLAPL/0009188/2023	A. ASHOK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	KONARK /158 /2023 () //
23	BLAPL/0009189/2023	A. NARESH	RITURANJAN CHHOTARAY	KONARK /158 /2023

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		VS	VS	()
24	BLAPL/0009190/2023	STATE OF ODISHA MOHANTY DIGAL @ LETE	AMULYA RATNA PANDA	// PHULBANI TOWN /70 /2023
		VS	VS	()
25	BLAPL/0009191/2023	STATE OF ODISHA RAMANI RANJAN MAHALIK	AMULYA RATNA PANDA	// KHANTAPADA /170 /2022
		VS	VS	()
26	BLAPL/0009192/2023	STATE OF ODISHA FILU @ SADAYANATH LENKA	DEEPAK KUMAR DAS	// CHANDRABHAGA MARINE /19 /2023
		VS	VS	()
27	BLAPL/0009193/2023	STATE OF ODISHA LOCHAN SAHU	DEEPAK KU SAHOO	// / /0
		VS	VS	()
28	BLAPL/0009194/2023	STATE OF ODISHA GOPAL BEHERA	NIRANJAN LENKA	// NIMAPADA /187 /2023
		VS	VS	()
29	BLAPL/0009195/2023	STATE OF ODISHA GYANA @ DEBABRATA DAS @ GYAN DAS	S.S.RAY (2)	// PADMAPUR /92 /2023
		VS	VS	()
30	BLAPL/0009196/2023	STATE OF ODISHA DHANESWAR NAYAK	UMA CHARAN MISHRA	// SIMULIA /218 /2022
		VS	VS	()
31	BLAPL/0009197/2023	STATE OF ODISHA SIPU @ SIPUN @ BASUDEV SAMAL	DALIRANI BEHURAY	// KAPTIPADA /294 /2022
		VS	VS	()
32	BLAPL/0009198/2023	STATE OF ODISHA MANTU @ PRAVAT DAS	DALIRANI BEHURAY	// SORO /328 /2022
		VS	VS	()
33	BLAPL/0009199/2023	STATE OF ODISHA JITENDRA KUMAR DAS	CHHABI BEHERA	// / /0
		VS	VS	()
34	BLAPL/0009200/2023	STATE OF ODISHA GANGADHAR KHEMUDU	ASIT KUMAR JENA	// MALKANGIRI /241 /2023
		VS	VS	()

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35	BLAPL/0009201/2023	STATE OF ODISHA SUMANTA DAS VS	KHAGESWAR BEHERA VS	// NILGIRI /84 /2023 ()
36	BLAPL/0009202/2023	STATE OF ODISHA SUBAS SAHU VS	JUGALA KISHORE PANDA VS	// BAUNISUNI /94 /2023 ()
37	BLAPL/0009203/2023	STATE OF ODISHA PAPU @ SATYABRATA @ SATYABRAT NAYAK VS	PRAMOD KUMAR JENA VS	// BASTA /23 /2023 ()
38	BLAPL/0009204/2023	STATE OF ODISHA SUNIL MAHOTA VS	JUGALA KISHORE PANDA VS	// GUNUPUR /9 /2023 ()
39	BLAPL/0009205/2023	STATE OF ODISHA BULU BHOI VS	TRILOCHAN NANDA VS	// DEOGAON /173 /2020 ()
40	BLAPL/0009206/2023	STATE OF ODISHA SUDAM CHARAN DAS @ SUDAM DAS VS	PRIYA RANJAN SINGH VS	// TIRTOL /156 /2023 ()
41	BLAPL/0009207/2023	STATE OF ODISHA PRAKASH MANHIRA VS	ANIRUDHA DAS VS	// TARBHA /37 /2021 ()
42	BLAPL/0009208/2023	STATE OF ODISHA SASANKA @ SUSANKAR RAY VS	JUGALA KISHORE PANDA VS	// M.V.79 /89 /2023 ()
43	BLAPL/0009209/2023	STATE OF ODISHA BAPIN @ SANTOSH BHOI VS	BIJAYA KUMAR DASH VS	// CUTTACK SADAR /538 /2022 ()
44	BLAPL/0009210/2023	STATE OF ODISHA PADDANA JAYADEV VS	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /127 /2023 ()
45	BLAPL/0009211/2023	STATE OF ODISHA NILIMA LENKA VS STATE OF ODISHA	B.N.MOHANTY VS	// LALBAG /308 /2020 () //

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46	BLAPL/0009212/2023	NILIMA LENKA VS STATE OF ODISHA	B.N.MOHANTY VS	LALBAG /321 /2020 () //
47	BLAPL/0009213/2023	SURAT MEHER @ SUBRAT MEHER VS STATE OF ODISHA	CHANDANA MISHRA VS	PADAMPUR /192 /2023 () //
48	BLAPL/0009214/2023	RABINDRA NAHAK VS STATE OF ODISHA	KARUNAKARA NAYAK VS	/ /0 () //
49	BLAPL/0009215/2023	HIMADRI KUMBHAR VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //
50	BLAPL/0009216/2023	UTTAM SHREEWAS VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	/ /0 () //
51	BLAPL/0009217/2023	CHAITANYA BISWAL VS STATE OF ODISHA	BHARAT JALLI VS	AINTHAPALI /326 /2022 () //
52	BLAPL/0009218/2023	MANOJ PATRA @ MANOJ KUMAR PATRA VS STATE OF ODISHA	BHARAT JALLI VS	BUGUDA /433 /2023 () //
53	BLAPL/0009219/2023	LAKU HANTAL VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /82 /2018 () //
54	BLAPL/0009220/2023	DEEPAK RAI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	DHARMABANDHA PS /35 /2023 () //
55	BLAPL/0009221/2023	ISWAR KULESIKA VS STATE OF ODISHA	MANORANJAN PADHY VS	NARAYANPATNA /51 /2020 () //
56	BLAPL/0009222/2023	JITENDRA KUMAR PATRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /116 /2023 () //
57	BLAPL/0009223/2023	PRAKASH MEHER	UMAKANTA BARIK	GOLAMUNDA /132 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0009224/2023	ABHAYA BEHERA @ MIKU	UMAKANTA BARIK	GOLAMUNDA /132 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0009225/2023	ASHIS @ ASIS @ ASISA KUMAR PRADHAN	BIJAYA KUMAR PARIDA (2)	NAYAGARH /121 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0009226/2023	ANIL HEMBRAM	AMULYA RATNA PANDA	CYBER CRIME AND ECONOMIC OFFENCES /44 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0009227/2023	SUJEET @ SUJIT MAJHI	AMIT BISWAL	R.UDAYAGIRI /37 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0009228/2023	MITHUN DALABEHERA	AMULYA RATNA PANDA	PHIRINGIA /70 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0009229/2023	SANGRAM MOHANTY	BHARAT BHUSAN ROUSTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0009230/2023	MANTU KISKU	ARUN KUMAR BEHERA	BERHAMPUR TOWN /1 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0009231/2023	RABI BISOI	BIDYADHAR MANSING	MACHHKUND /123 /2021
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0009232/2023	AKHIL NAG	SATYABRATA PANDA	BUDEN /79 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0009233/2023	SUBASH DAS	GYANA RANJAN DHAL	NAYAPALLI P.S. /332 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0009234/2023	DILLIP BAG	SATYABRATA PANDA	BUDEN /79 /2023
		VS	VS	()

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69	BLAPL/0009235/2023	STATE OF ODISHA BALEK TANDI @ GULTHU TANDI VS	HIMANSHU SEKHAR MISHRA VS	// BOLANGIR TOWN /492 /2022 ()
70	BLAPL/0009236/2023	STATE OF ODISHA DILIP KUMAR SETHI VS	SUKANTA KUMAR NAYAK VS	// AUL /552 /2023 ()
71	BLAPL/0009237/2023	STATE OF ODISHA BIBHUTI KUM PRADHAN VS	BISWAJIT MOHANTY VS	// BHANJANAGAR /557 /2022 ()
72	BLAPL/0009238/2023	STATE OF ODISHA TUNA NAYAK VS	PRATYUSHA NAIDU VS	// BERHAMPUR SADAR /272 /2021 ()
73	BLAPL/0009239/2023	STATE OF ODISHA SHASHIKANTA MALIK @ SASIKANTA MALIK VS	SURYAKANTA DWIBEDI VS	// KHANTAPADA /305 /2020 ()
74	BLAPL/0009240/2023	STATE OF ODISHA ATUL KUMAR PANDA VS	S.S.RAY (2) VS	// PADMAPUR /92 /2023 ()
75	BLAPL/0009241/2023	STATE OF ODISHA PUSTAK BANCHHOR VS	PRATYUSHA NAIDU VS	// SINDHIKELA PS /210 /2022 ()
76	BLAPL/0009242/2023	STATE OF ODISHA RAJENDRA SINGH @ CHABRA VS	SOUGAT DASH VS	// HATIBARI /1 /2016 ()
77	BLAPL/0009243/2023	STATE OF ODISHA MAHESWAR SAHOO VS	MANAS KUMAR CHAND VS	// NIKIRAI /73 /2019 ()
78	BLAPL/0009244/2023	STATE OF ODISHA SANTOSH SAHU @ SANTOSH SAHOO VS	SRIKANTA MAHUNTA VS	// MANGALPUR /28 /2007 ()
79	BLAPL/0009245/2023	STATE OF ODISHA ANJAN KUMAR TAKRI VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// CHANDRAPUR /23 /2022 () //

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80	BLAPL/0009246/2023	SOUBHAGYA NAYAK VS STATE OF ODISHA	GOREKHANATH DAS VS	BALUGAON P.S. /236 /2022 () //
81	BLAPL/0009247/2023	CHINMAYA SUNA @ MANA VS STATE OF ODISHA	MANOJ KUMAR SANDHA VS	SAMBALPUR TOWN /195 /2022 () //
82	BLAPL/0009248/2023	DANISH KHAN VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /130 /2023 () //
83	BLAPL/0009249/2023	RAKESH SINDHI @ LIDHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	JHARSUGUDA /372 /2023 () //
84	BLAPL/0009250/2023	SESHA @ SESHDEV MEHER VS STATE OF ODISHA	CHANDANA MISHRA VS	PADAMPUR /192 /2023 () //
85	BLAPL/0009251/2023	RAMKISHAN PATEL VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /147 /2023 () //
86	BLAPL/0009252/2023	PATTA SUNIL VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SAHADEV KHUNTA /303 /2023 () //
87	BLAPL/0009253/2023	DHIRU @ DHIRU MANIA @ DHIREN BEHERA VS STATE OF ODISHA	ABHAS MOHANTY VS	BEGUNIA P.S. /84 /2023 () //
88	BLAPL/0009254/2023	NAKULA MAHAKUDA @ NAKULA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	NAYAPALLI P.S. /124 /2023 () //
89	BLAPL/0009255/2023	SANTANU DAS @ DOZAR VS STATE OF ODISHA	SRIKANTA PANDA VS	BHUBANESWAR G.R.P.S. /70 /2023 () //
90	BLAPL/0009256/2023	TANKADHAR KANHAR VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PHIRINGIA /31 /2017 () //
91	BLAPL/0009257/2023	KHAGESWAR PADHAN	PRASANTA KUMAR ROUTRAY	BARGARH /507 /2023

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		VS	VS	()
92	BLAPL/0009258/2023	STATE OF ODISHA GOURA PRASAD MOHANTY	AMLAN SHAKTI PAUL	// EOW,BHUBANESWAR /8 /2023
		VS	VS	()
93	BLAPL/0009259/2023	STATE OF ODISHA JITU BEHERA	ACHYUTANANDA PATTANAIAK	// PATTAPUR (ASKA) /261 /2019
		VS	VS	()
94	BLAPL/0009260/2023	STATE OF ODISHA ANANTA @ ANAND KUMAR	SUCHIT KUMAR NAYAK	// JEYPORE SADAR /273 /2022
		VS	VS	()
95	BLAPL/0009261/2023	STATE OF ODISHA RAJA PRADHAN	ACHYUTANANDA PATTANAIAK	// BAIDESWAR /58 /2020
		VS	VS	()
96	BLAPL/0009262/2023	STATE OF ODISHA VIVEKA NANDA MALLIK	BISHNU PRASAD PRADHAN	// CYBER CRIME AND ECONOMIC OFFENCES /44 /2023
		VS	VS	()
97	BLAPL/0009263/2023	STATE OF ODISHA SK.BASAR ALI	PUSPAMITRA MOHAPATRA	// BHADRESWAR /64 /2023
		VS	VS	()
98	BLAPL/0009264/2023	STATE OF ODISHA SANKAR PANDA	SURYAKANTA DWIBEDI	// SULIAPADA /93 /2023
		VS	VS	()
99	BLAPL/0009265/2023	STATE OF ODISHA JUBARAJ NAYAK	PRATYUSHA NAIDU	// BERHAMPUR SADAR /272 /2021
		VS	VS	()
100	BLAPL/0009266/2023	STATE OF ODISHA BABURAM NAYAK	RABINDRA NATH PRUSTY	// Tantiapal Marine /93 /2023
		VS	VS	()
101	CMAPL/0000591/2023	STATE OF ODISHA SUBASH CHANDRA PARAI	ADV	// /
		VS	VS	()
102	CMAPL/0000592/2023	COMMISSIONER, LAND, RECORDS AND SETTLEMENT ODISHA, CUTTACK TAPAS KUMAR MAHAPATRA	ADV	// /
		VS	VS	()

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103	CMAPL/0000593/2023	STATE OF ODISHA SATYA SHIVA SASWAT VS	BAMADEV BARAL VS	// // 0
104	CMAPL/0000594/2023	NIRODNALINI KAR PADMALOCHAN ROUT VS	SUSHANT KUMAR PRADHAN VS	// // 0
105	CMAPL/0000595/2023	LALITMOHAN ROUT SONALI PRIYADARSHANI VS	ADV. VS	// // 0
106	CMAPL/0000596/2023	MANAS RANJAN MOHARANA GADILI JAMUNA RANI VS	ADV VS	// // 0
107	CMAPL/0000597/2023	P.MUKESH KUMAR NILESH KUMAR PAREKH VS	ADV. VS	// // 0
108	CMAPL/0000598/2023	STATE OF ODISHA AKSHAYA KUMAR PRADHAN VS	ADV. VS	// // 0
109	CMP/0000899/2023	STATE OF ODISHA STATE OF ODISHA VS	AJODHYA RANJAN DASH,A.G.A VS	// // 0
110	CMP/0000900/2023	BENUDHAR MISHRA ALEKH LENKA VS	SATRUGHNA DASH (A) VS	// // 0
111	CMP/0000901/2023	THE COLLECTOR, KENDRAPARA MIRZA KEFATTULA BAIG VS	TUSAR KUMAR MISHRA VS	// // 0
112	CMP/0000902/2023	MIRZA TOFATTULA BAIG BEDAPRAKASH AGARWAL VS	TUSAR KUMAR MISHRA VS	// // 0
113	CMP/0000903/2023	BISHAL AGARWAL PRAKASH CHANDRA DAS VS	AJIT CHANDRA MOHAPATRA VS	// // 0
		BHARAT CH. DAS		//

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114	CMP/0000904/2023	SUDHAKAR SAHOO VS RABINDRA BEHERA	AJIT CHANDRA MOHAPATRA VS	// 0 //
115	CMP/0000905/2023	GOURANGA CHARAN PRADHAN VS HARA ROUT @ HARAMANI ROUT	PRAFULLA KUMAR BISWAL VS	// 0 //
116	CMP/0000906/2023	AKSHYA KUMAR NAYAK VS SANJUKTA PRADHAN	MAHESWAR MOHANTY VS	// 0 //
117	CMP/0000907/2023	AKSHYA KUMAR NAYAK VS SANJUKTA PRADHAN	MAHESWAR MOHANTY VS	// 0 //
118	CMP/0000908/2023	B.M, UCO BANK, JAJPUR ROAD BRANCH VS MAMINA PRUSTY	SUBRAT MISRA VS	// 0 //
119	CMP/0000909/2023	LAXMAN NATH VS BHAGABAN NATH	SUSANTA KUMAR DASH VS	// 0 //
120	CMP/0000910/2023	G.ANIL KUMAR PATRA VS G.JYOSHNA PATRA	JAGANNATH BHUYAN VS	// 0 //
121	CMP/0000911/2023	SRI GRAMA DEBATI ANDHARI MANGALA THAKURANI VS SRI GRAMA DEBATI ANDHARI MANGALA THAKURANI BIJE MARFAT RABINDRA KUMAR MOHANTY	ADV. BRIJ K. PRASAD MOHANTY VS ADV. BIJE MARFAT RABINDRA KUMAR MOHANTY	// 0 //
122	CMP/0000912/2023	NIKUNJA KISHORE SUNDARAY VS PRAMOD PURNA CHANDRA MISHRA	JAGAJIBAN PRADHAN VS	// 0 //
123	CONTC/0005951/2023	T.RAVI VS PROF. YOGESH SINGH, CHAIRPERSON, NATIONAL COUNCIL FOR TEACHERS EDUCATION (NCTE), NEW DELHI	ADV VS	// 0 //
124	CONTC/0005952/2023	AMBIKA KUANR VS LAXMANA BHOI, DISTRICT EDUCATION OFFICER, SONEPUR	PRASANTA KUMAR JOSHI VS	// 0 //
125	CONTC/0005953/2023	SAURI PRASAD LENKA	ADV	//

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		VS	VS	0
126	CONTC/0005954/2023	VISHAL K. DEV, PRINCIPAL SECY., TO GOVT., FINANCE DEPT. PRASANTA KUMAR JOSHI	IN PERSON	//
		VS	VS	0
127	CONTC/0005955/2023	ASWATHY S,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPTT. KAILASH CHANDRA NAYAK	ADV	//
		VS	VS	0
128	CONTC/0005956/2023	VINEET BHARADWAJ, COLLECTOR AND DISTRICT MAGISTRATE, MAYURBHANJ RAMESH CHANDRA JENA	ADV	//
		VS	VS	0
129	CONTC/0005957/2023	VISHAL K. DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT. CHINNI NARASH	ADV.	//
		VS	VS	0
130	CONTC/0005958/2023	PRALAYANANDA SATAPATHY, TAHASILDAR CUM MUTATION OFFICER, KANISI, GANJAM DINA MAJHI	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
131	CONTC/0005959/2023	KALU MAJHI, PROJECT DIRECTOR R AND R CUM SPECIAL L.A.O., LOWER INDRA IRRIGATION PROJECT, KHARIAR PRAFULLA KUMAR NAYAK	ADV.	//
		VS	VS	0
132	CONTC/0005960/2023	ASWATHY S, IAS BINAY CHANDRA MAHAPATRA	ADV	//
		VS	VS	0
133	CONTC/0005961/2023	ASWATHY S., I.A.S. RABI NARAYAN MOHANTY	ADV.	//
		VS	VS	0
134	CONTC/0005962/2023	VIR VIKRAM YADAV, I.A.S. MINATI DEVI	ADV.	//
		VS	VS	0
135	CONTC/0005963/2023	SUSANTA KUMAR DAS, OAS NIBEDITA SETHI	ADV.	//
		VS	VS	0
136	CONTC/0005964/2023	BISWANATH TARAI, D.E.O., KHORDHA GOBINDA CHANDRA PANDA	ADV.	//
		VS	VS	0

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FILING REPORT AS ON :14/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		LINGARAJ PANDA, DIRECTOR OF HIGHER EDUCATION, H.O.D. BUILDING, BBSR		//
137	CONTC/0005965/2023	SARADA PRASANA MOHANTY	ADV.	//
		VS	VS	0
		SUSHIL KUMAR LOHANI, IAS		//
138	CONTC/0005966/2023	PRASANA KUMAR DAS	ADV	//
		VS	VS	0
		SANDEEP KUMAR, SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION, CUTTACK		//
139	CONTC/0005967/2023	POULASTI BEHERA	ADV	//
		VS	VS	0
		PRADEEP KUMAR SENAPATI, SUPERINTENDING (EXECUTIVE) ENGINEER, BORIGUMMA, KORAPUT		//
140	CONTC/0005968/2023	CHITTA RANJAN MISHRA	ADV	//
		VS	VS	0
		VIJAY AMBRITA KULANGA, I.A.S.		//
141	CONTC/0005969/2023	CHITTA RANJAN MISHRA	ADV.	//
		VS	VS	0
		SUSHANTA KUMAR MOHANTY, IAS		//
142	CONTC/0005970/2023	SARAT CHANDRA BEHERA	ADV.	//
		VS	VS	0
		KRISHAN KUMAR, IAS		//
143	CONTC/0005971/2023	SHABANA AZMI	ADV.	//
		VS	VS	0
		BHABANI SHANKAR CHAYANI, OAS		//
144	CONTC/0005972/2023	DHANESWAR DUTTA MOHAPATRA	ADV.	//
		VS	VS	0
		KAILASH CHANDRA NAYAK, OAS(SAG)		//
145	CONTC/0005973/2023	KSHITI BHUSHAN BISWAL	ADV.	//
		VS	VS	0
		ASWATHY S. SECY., S AND ME DEPT., BBSR		//
146	CONTC/0005974/2023	HIRALAL MAHANTA	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
147	CONTC/0005975/2023	SAROJ KUMAR MAHANTA	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0005976/2023	PRABHUBRATA MOHANTY VS GYANA RANJAN BEHERA, EXECUTIVE ENGINEER(ELECTRICAL), TPCODL, BBSR	ADV. VS	// 0
149	CONTC/0005977/2023	DR. SAKTI PRASAD DAS VS RAJESH AGGARWAL, I.A.S.	ADV VS	// 0
150	CONTC/0005978/2023	SRIBASH CHANDRA PATTANAIK VS SANJAY KUMAR SINGH, SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT.	BISHAL BAIVAB VS	// 0
151	CONTC/0005979/2023	BIDHUBHUSAN NAYAK VS NISITH NISANK, LEARNED SESSIONS JUDGE, KHORDHA	SASIM AJITAV PATTNAIK VS	// 0
152	CONTC/0005980/2023	BIRENDRA KUMAR BEHERA VS DR. BHABANI SHANKAR CHAYANI, COLLECTOR CUM D.M., CUTTACK	TUSAR KUMAR MISHRA VS	// 0
153	CONTC/0005981/2023	RAMAKANTA SAHU VS ASWATHY S, IAS	ADV. VS	// 0
154	CONTC/0005982/2023	BHAGABAT BEHERA VS ASWATHY. S, I.A.S.	PRAVAT KUMAR PANDA VS	// 0
155	CONTC/0005983/2023	SRIDHAR BEHERA VS ASWATHY S, IAS	ADV. VS	// 0
156	CONTC/0005984/2023	AKSHAYA KUMAR SAHU VS ASWATHY. S, I.A.S.	PRAVAT KUMAR PANDA VS	// 0
157	CONTC/0005985/2023	GANGADHAR PANDA VS MANASWINI DASH, DIRECTOR, SECONDARY EDUCATION, H.O.D. BUILDING, BBSR	ADV. VS	// 0
158	CONTC/0005986/2023	GIRIDHARI KUNDA VS RAJESH KUMAR PATTNAIK, DIRECTOR, R AND R AND EX OFFICIO SPECIAL SECY. TO GOVT. WR. DEPT.	PRAVAT KUMAR PANDA VS	// 0
159	CONTC/0005987/2023	MANORANJAN RAY	SOUMYA MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	CONTC/0005988/2023	OMM PRAKSH SINGH, CHAIRMAN CUM M.D., MAHANADI COAL FIELD LTD., SAMBALPUR ALEKHA CHARAN BEHERA	PRAVAT KUMAR PANDA	//
		VS	VS	0
161	CONTC/0005989/2023	ASWATHY. S, I.A.S. NRUSINGHA CHARAN DALAI	PRAVAT KUMAR PANDA	//
		VS	VS	0
162	CONTC/0005990/2023	ASWATHY. S, I.A.S. AKSHAYA MAHALIK	ADV	//
		VS	VS	0
163	CONTC/0005991/2023	SACHIN RAMACHANDRA JADHAV, I.A.S. BISWAJIT DAS	ADV	//
		VS	VS	0
164	CONTC/0005992/2023	SACHIN RAMACHANDRA JADHAV, I.A.S. SHAIKH RAHEMUTTULA	NIHAR RANJAN MOHANTY	//
		VS	VS	0
165	CONTC/0005993/2023	DR. KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY, VANI VIHAR, BBSR DUSHMANT KUMAR MARTHA	ADV	//
		VS	VS	0
166	CONTC/0005994/2023	SACHIN RAMACHANDRA JADHAV, I.A.S. SANTOSH KUMAR SAMANTARAY	ADV	//
		VS	VS	0
167	CONTC/0005995/2023	SACHIN RAMACHANDRA JADHAV, I.A.S. BIJAYAKETAN BIDYADHAR SAHOO	SATYABRATA MOHANTY	//
		VS	VS	0
168	CONTC/0005996/2023	ASWASTHY S, I.A.S. BELA BHOI	ADV	//
		VS	VS	0
169	CONTC/0005997/2023	DILLIP KUMAR DEO, COLLECTOR CUM DISTRICT MAGISTRATE, JHARSUGUDA FANINDRA KUMAR SAHU	ADV.	//
		VS	VS	0
170	CONTC/0005998/2023	UMAKANTA PRADHAN, PRESIDENT, JAMANKIRA LAMPCS ASWINI MAHAKUL	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CONTC/0005999/2023	ANANTA KISHORE BEHERA, I.A.S. KAINA PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
172	CONTC/0006000/2023	SATYABRATA SAHU, I.A.S. SUCHETA MOHANTY VS	ADV VS	// // 0
173	CONTC/0006001/2023	SUMITRA SARKAR, O.A.S. BALAKRISHNA SAHU VS	ADV VS	// // 0
174	CONTC/0006002/2023	ASWATHY S., I.A.S. LAMBODAR SARANGI VS	ADV VS	// // 0
175	CONTC/0006003/2023	ASWATHY S., I.A.S. BIBHU CHARAN DASH VS	ADV. VS	// // 0
176	CONTC/0006004/2023	AJIT DEHURY, EXECUTIVE OFFICER, RAIRAKHOL N.A.C., SAMBALPUR SWATI PATNAIK VS	ADV VS	// // 0
177	CONTC/0006005/2023	ASWATHY S., I.A.S. ABINASH CHANDRA ROUT VS	ADV. VS	// // 0
178	CONTC/0006006/2023	SIBA MALLICK, TAHASILDAR, SALIPUR, CUTTACK SABITA KUMARI PATTNAIK VS	ADV VS	// // 0
179	CONTC/0006007/2023	ASWATHY S., I.A.S. DEBENDRA KUMAR PARIDA VS	ADV VS	// // 0
180	CONTC/0006008/2023	ASWATHY S., I.A.S. KASTURI MAJHI VS	ADV. VS	// // 0
181	CONTC/0006009/2023	AMULYA KUMAR PRADHAN, D.E.O., BONAI, SUNDARGARH MANJUBALA DEY VS	ADV VS	// // 0
		ASWATHY S., I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CONTC/0006010/2023	SUPRITI MOHANTY VS ANU GARG, PRINCIPAL SECY., WR DEPT., BBSR	ADV. VS	// 0 //
183	CONTC/0006011/2023	JAJANIKA KABI VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
184	CONTC/0006012/2023	DEBABRATA BARIK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
185	CONTC/0006013/2023	PRAVAT BEHERA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
186	CONTC/0006014/2023	RANJIT KUMAR NAYAK VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
187	CONTC/0006015/2023	MANORANJAN MOHANTY VS DHANESWAR MALLICK, PRINCIPAL SECY., DEPT. OF LAW, BBSR	JAGAJIBAN PRADHAN VS	// 0 //
188	CONTC/0006016/2023	MADHUSUDAN DASH VS ASWATHI S, I.A.S.	ADV VS	// 0 //
189	CONTC/0006017/2023	GOLAK BIHARI PARIDA VS ASWATHI S, I.A.S.	ADV VS	// 0 //
190	CONTC/0006018/2023	HIMANSHU SEKHAR PANDA VS SATYABRATA SAHU, IAS	BHABANI PRASAD PRADHAN VS	// 0 //
191	CONTC/0006019/2023	MANA MEHER VS ASWATHI S, I.A.S.	ADV VS	// 0 //
192	CONTC/0006020/2023	PRASANNA KUMAR DAS VS SATYABRATA SAHU, IAS	BHABANI PRASAD PRADHAN VS	// 0 //
193	CONTC/0006021/2023	NIRANJAN PRADHAN	PRONOY MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CONTC/0006022/2023	SATYABRATA SAHU, I.A.S. PABITRA KUMAR PRADHAN	ADV	//
		VS	VS	()
195	CONTC/0006023/2023	ASWATHI S, I.A.S. TAPAN KUMAR SWAIN	ADV	//
		VS	VS	()
196	CONTC/0006024/2023	ASWATHI S, I.A.S. PRATAP CHANDRA SAHU	ADV.	//
		VS	VS	()
197	CRLA/0000905/2023	SALINI PANDIT, I.A.S. PRAMOD KUMAR JANI	KALPATARU MISHRA	NUAGAON /29 /2021
		VS	VS	()
198	CRLA/0000906/2023	STATE OF ODISHA PALE @ PALESWAR PODH	ABHISHEK DASH	LARAMBA /79 /2019
		VS	VS	()
199	CRLA/0000907/2023	STATE OF ODISHA ABHIJIT KUMAR SEN	RAMDAS ACHARY	JODA /223 /2023
		VS	VS	()
200	CRLA/0000908/2023	STATE OF ODISHA PRATAP KUMAR BISWAL	CHANDAN SAMANTARAY	EOW,BHUBANESWAR /16 /2019
		VS	VS	()
201	CRLA/0000909/2023	STATE OF ODISHA BULU NAYAK	MANORANJAN PADHY	BALLIGUDA /3 /2017
		VS	VS	()
202	CRLA/0000910/2023	STATE OF ODISHA PANCHANAN NAIK	UMAKANTA BARIK	DHARAMGARH /24 /2021
		VS	VS	()
203	CRLA/0000911/2023	STATE OF ODISHA AMIT XAXA @ KHAKA	SOUMYA RANJAN DAS	TANGARPALI /89 /2019
		VS	VS	()
204	CRLLP/0000058/2023	STATE OF ODISHA UNION OF INDIA	GYANALOKA MOHANTY	//
		VS	VS	/ /0
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMA/0000310/2023	L.A.ESWAR REDDY BASANT KUMAR BEHERA VS STATE OF ODISHA(VIG.)	ADV. VS	// BHUBANESWAR VIGILANCE /22 /2009 ()
206	CRLMA/0000311/2023	RAJASHREE MISHRA VS STATE OF ODISHA	ADV VS	// SALIPUR /62 /2021 ()
207	CRLMA/0000312/2023	NITYANANDA PANIGRAHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// / /0 ()
208	CRLMC/0003586/2023	DUSMANTA LENKA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	// BARANGA /64 /2022 ()
209	CRLMC/0003587/2023	KUMAR PRADHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// RANPUR /111 /2011 ()
210	CRLMC/0003588/2023	SANJEEB NARAYAN PRADHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// TANGI (KHURDA) /21 /2022 ()
211	CRLMC/0003589/2023	DILIP KUMAR SASMAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// MAHILA P.S. BUXIBAZAR /67 /2023 ()
212	CRLMC/0003590/2023	PUSPALATA@PUSHPALATA SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// CHANDAKA P.S. /288 /2022 ()
213	CRLMC/0003591/2023	KAMALA SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// CHANDAKA P.S. /289 /2022 ()
214	CRLMC/0003592/2023	SUSHIL KUMAR JENA VS STATE OF ODISHA	PRATIK DASH VS	// NALCO /285 /2022 ()
215	CRLMC/0003593/2023	PRADEEP KUMAR DAS VS PRAMODA LAXMI RATH	BISHNU PRASAD PRADHAN VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0003594/2023	SANJAYA KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 () //
217	CRLMC/0003595/2023	PRASANNA KUMAR SWAIN VS STATE OF ODISHA	SOUENDRA PATTANAIAK VS	PARJANG /86 /2012 () //
218	CRLMC/0003596/2023	ARABINDA ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /104 /2021 () //
219	CRLMC/0003597/2023	AKASH@KALIA@KALANDI CHARAN MALLIK VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	//0 () //
220	CRLMC/0003598/2023	MANAS RANJAN DAS VS STATE OF ODISHA	BASUDEV PUJARI VS	BEGUNIA P.S. /166 /2021 ASST. SESSIONS JUDGE(W.C.),KHURDA(Khordha) ST/0000020/2022
221	CRLMC/0003599/2023	SURYAMANI TRIPATHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MALGODOWN /87 /2022 () //
222	CRLMC/0003600/2023	BHAGATRAM MANDI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /78 /2020 () //
223	CRLMC/0003601/2023	DR. ANSHUMAN SAHOO VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	SARANAKUL /128 /2023 () //
224	CRLMC/0003602/2023	PABITRA NARAYAN MOHANTY VS TRILOCHAN SAHU	ARUN KUMAR PATRA VS	//0 () //
225	CRLMC/0003603/2023	SANKAR @ SANKARSAN BARIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TIGIRIA /53 /2023 () //
226	CRLMC/0003604/2023	SATYANARAYAN PANDA VS K.MOULIDHAR	PRASANT KU. SATPATHY VS	//0 () //
227	CRLMC/0003605/2023	PADMA CHARANA PRADHAN	RAMDAS ACHARY	CAPITAL P.S. /371 /2009

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	CRLMC/0003606/2023	STATE OF ODISHA KALIA @ BISWESWAR SAMAL	SUSHRUTA MOHANTY	// BINJHARPUR /102 /2023
		VS	VS	()
229	CRLMC/0003607/2023	STATE OF ODISHA MRUTUNJAYA TIWARI	RAMAKANTA PRADHAN	// / /0
		VS	VS	()
230	CRLMC/0003608/2023	BIBHU PRASAD MALLICK N.UMASHANKAR REDDY	BIDYADHAR MANSINGA	// BAIDYANATHPUR /392 /2022
		VS	VS	()
231	CRLMC/0003609/2023	STATE OF ODISHA AHUTI PATNAIK	SUDEEP KUMAR SARANGI	// / /0
		VS	VS	()
232	CRLMC/0003610/2023	NARENHDRA BHOUL NARENDRA PRADHAN @ KALIA	SATYABRATA DASH	// KALINGA NAGAR /128 /2023
		VS	VS	()
233	CRLMC/0003611/2023	STATE OF ODISHA GULU @ SIDHARTHA KUMBLE	ASUTOSH TRIPATHY	// / /0
		VS	VS	()
234	CRLMC/0003612/2023	STATE OF ODISHA HEMANTA BISOI @ HEMA	DIPTI RANJAN BHOKTA	// SEMILLIGUDA /42 /2008
		VS	VS	()
235	CRLMC/0003613/2023	STATE OF ODISHA PRADIP KUMAR MOHAPATRA	MANAS KUMAR CHAND	// NIKIRAI /19 /2019
		VS	VS	()
236	CRLMC/0003614/2023	STATE OF ODISHA RABINDRANATH NAYAK	JANAKI KANTA MAHAPATRA	// KISSANNAGAR PS /132 /2016
		VS	VS	()
237	CRLMC/0003615/2023	STATE OF ODISHA AMIT SHAH	GOUTAM KUMAR ACHARYA	// / /0
		VS	VS	()
238	CRLMC/0003616/2023	AGRAWAL TRADING COMPANY, TITILAGARH SUSANTA SETHI	ASHOK KUMAR SAHOO	// PATTAMUNDAI /373 /2013
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CRLMC/0003617/2023	STATE OF ODISHA NILAKANTHA PALAI VS	KABIRAJ PRADHAN VS	// / /0 ()
240	CRLMC/0003618/2023	STATE OF ODISHA BANITA SAHU VS	AMIT KUMAR NATH VS	// CHHENDIPADA /121 /2022 ()
241	CRLMC/0003619/2023	STATE OF ODISHA CHITTA @ CHHITARANJAN PATTNAIK VS	ACHYUTANANDA PATTANAIAK VS	// JANKIA P.S. /7 /2015 ()
242	CRLMC/0003620/2023	STATE OF ODISHA DAYANIDHI MAHAPATRA VS	DIPTI RANJAN MOHAPATRA VS	// FATEGARH /149 /2022 ()
243	CRLMC/0003621/2023	STATE OF ODISHA SARADA PRASANNA DAS VS	PRASANT KUMAR SAHOO VS	// MAHILA P.S.(BBSR) /2 /2003 ()
244	CRLMC/0003622/2023	STATE OF ODISHA DHARANIDHAR BEHERA VS	SHIVSANKAR MOHANTY VS	// TIRTOL /548 /2021 ()
245	CRLMC/0003623/2023	STATE OF ODISHA KORIMILLI VENKATA SREENIVAS VS	DEBASNAN DAS VS	// LAXMISAGAR P.S. /261 /2023 ()
246	CRLMC/0003624/2023	STATE OF ODISHA GEETA@GITA CHATAR@CHATTAR VS	PRAVASH CH. JENA VS	// JODA /356 /2022 ()
247	CRLMC/0003625/2023	STATE OF ODISHA KUNA DAS VS	PRAVASH CH. JENA VS	// BHOGRAI /227 /2020 ()
248	CRLMC/0003626/2023	STATE OF ODISHA GEETA@GITA CHATAR@CHATTAR VS	PRAVASH CH. JENA VS	// JODA /123 /2023 ()
249	CRLMC/0003627/2023	STATE OF ODISHA KUBERA DIGAL VS	LINGARAJ SARANGI VS	// PHULBANI SADAR /120 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	CRLMP/0001599/2023	SAI CHANDAN SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 0 //
251	CRLMP/0001600/2023	BAIJAYANTI PALLAI VS SUPERINTENDENT OF POLICE, ROURKELA	SHREEKANTA PRASADA SAHOO VS	//0 0 //
252	CRLMP/0001601/2023	NIHAR RANJAN SAMAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	//0 0 //
253	CRLMP/0001602/2023	BAIKUNTHA NATH SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	//0 0 //
254	CRLMP/0001603/2023	LIPIKA SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	//0 0 //
255	CRLMP/0001604/2023	CHAMPABATI NAYAK VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	//0 0 //
256	CRLMP/0001605/2023	BHARAT CHANDRA DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	//0 0 //
257	CRLMP/0001606/2023	ARUNDHATI BEHERA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 0 //
258	CRLMP/0001607/2023	BIPRA CHARAN NAYAK VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 0 //
259	CRLMP/0001608/2023	BISHNU BALLAVA BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	//0 0 //
260	CRLMP/0001609/2023	BIJAYLAXMI MAHAKUL VS STATE OF ODISHA	KRUSHNA CHANDRA MOHAPATRA VS	//0 0 //
261	CRLMP/0001610/2023	TILATTAMA SAHOO	ACHYUTANANDA PATTANAIAK	//0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
262	CRLMP/0001611/2023	BIMAL CHANDRA SWAIN	SURYAKANTA PALAI	//0
		VS	VS	()
		STATE OF ODISHA		//
263	CRLREV/0000416/2023	DURGA PRASAD PATTNAIK	SANTOSH KUMAR PATTANAIAK	//0
		VS	VS	3RD ADJ BHUBANESWAR(Khordha)
		SANGHAMITRA PATTANAIAK@SANGHAMITRA MOHANTY		CRA/0000035/2023
264	CRLREV/0000417/2023	SUBHRANTA BHUSAN DAS	ANJAN KUMAR BISWAL	Bamapada (Industrial Area) /213 /2015
		VS	VS	()
		STATE OF ODISHA		//
265	CRLREV/0000418/2023	DAULATHA RANA	SUBHRANSU BAGARTY	TUSRA /152 /2002
		VS	VS	()
		STATE OF ODISHA		//
266	CRLREV/0000419/2023	MADHU @ MADHUSMITA SAHU	SARATHI JYOTI MOHANTY	PAIKMAL /181 /2019
		VS	VS	()
		STATE OF ODISHA		//
267	CRLREV/0000420/2023	SUSHRIT KUMAR MISHRA	KOUSIK ANANDA GURU	JHARSUGUDA /123 /2018
		VS	VS	()
		KRUTIKA PANDA		//
268	FAO/0000371/2023	D.M., ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	()
		CHAKRADHAR BEHERA		//
269	MACA/0000780/2023	KAILASH PRADHAN @ KAILASH CHANDRA PRADHAN	BRANCHI NARAYAN RATH	//
		VS	VS	()
		RANJIT KARNNA		//
270	MACA/0000781/2023	BHANUMATI SAHOO	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		SUDHANSU ROUSTRAY		//
271	MACA/0000782/2023	B. BHANU	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		BHAGABAN SAHU		//
272	MACA/0000783/2023	B.M., ORIENTAL INSURANCE CO.LTD.	SOMNATH ROY	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	MACA/0000784/2023	ANJALI PADHAN M/S. NATIONAL INSURANCE CO. LTD. VS URMILA MISHRA	BIJOY DASMOHAPATRA VS	// // 0 //
274	MACA/0000785/2023	BILASINI SAHOO VS BIRENDRA KUMAR NAYAK	KAPILA CHARAN NAYAK VS	// 0 //
275	MACA/0000786/2023	BRUSABHANU DWARY @ DWARI VS JOSHNA RANA	JAGABANDHU SAHU VS	// 0 //
276	MACA/0000787/2023	BINDU SINGH VS VINAY KUMAR JAISWAL	PABITRA KUMAR NAYAK VS	// 0 //
277	MATA/0000267/2023	PRATAP KESHARI MOHAPATRA VS KALYANI MAHAPATRA	LALIT MOHAN NANDA VS	// 0 //
278	MATA/0000268/2023	TOFAN KUMAR SAHOO VS ARCHANA SAHOO	SUBHRANSU THAKUR VS	// 0 //
279	MATA/0000269/2023	SUMITRA PRADHAN VS SUBASH CHANDRA PRADHAN	SUJIT KUMAR BISWAL VS	// 0 //
280	MATA/0000270/2023	SUBRAT KUMAR PATRA VS KOLA SARITA PATRA	HARIPRASAD OJHA VS	// 0 //
281	MATA/0000271/2023	PRASAD BEHERA VS URMILA BEHERA	ANUP KUMAR MOHAPATRA VS	// 0 //
282	MATA/0000272/2023	TANAYA MISHRA VS SATYA SHANKAR PANDA	JAGAJIBAN PRADHAN VS	// 0 //
283	RPFAM/0000250/2023	BAKE KANHAR VS RASHMITA KANHAR	AMULYA RATNA PANDA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	RPFAM/0000251/2023	SAMPRIT PATNAIK MOHANTY @ SAMPRIT PATNAIK MOHANTY VS SITAL MOHANTY	SUBHAN KATAPATHY VS	// 0 //
285	RPFAM/0000252/2023	BIJAY KUMAR JENA VS JYOSTNAMAYEE PRADHAN@JENA	BHARAT BHUSAN ROUTRAY VS	// 0 //
286	RPFAM/0000253/2023	KALI CHARAN MISHRA VS SUBHALAXMI PANDA	AMIT PRASAD BOSE VS	// 0 //
287	RPFAM/0000254/2023	BALARAM DASH VS SUCHISMITA DASH	AMIT PRASAD BOSE VS	// 0 //
288	RPFAM/0000255/2023	PRTIMA @ PRATIMA RANI BHANJA VS DEEPAK KUMAR NANDY	RAMA CHANDRA JENA VS	// 0 //
289	RPFAM/0000256/2023	SUKANTA KUMAR HOTA VS MANASI KAR	AMLAN MOHANTY VS	// 0 //
290	RSA/0000355/2023	JAMMULA SIVA SHANKAR @ J. SIVA SANKAR RAO VS JAMMULA KESAVA RAO	ABHISHEK DASH VS	// 0 //
291	RSA/0000356/2023	SK. YUNUS VS SADRUN NISSA	PRAFULLA KUMAR LENKA VS	// 0 //
292	RSA/0000357/2023	MINATI ROUL VS NARAYAN ROUL	SIVA SANKAR CHAINI VS	// 0 //
293	RVWPET/0000332/2023	KAILASH CH.BISOI VS STATE OF ODISHA	ADV. VS	// 0 //
294	RVWPET/0000333/2023	DEENABANDHU PATRA VS STATE OF ODISHA	ADV. VS	// 0 //
295	RVWPET/0000334/2023	BIPIN BIHARI SWAIN	ADV.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	TRP(C)/0000257/2023	NAMRATA NIBEDITA	BISWABHUSAN DAS	//
		VS	VS	0
		PRAVAT KUMAR SAHOO		//
297	TRP(C)/0000258/2023	VARSHA PATNAIK	SUBHRANSU THAKUR	//
		VS	VS	0
		SOUMYA DARSHAN ROUT		//
298	TRP(C)/0000259/2023	DR. PRASHANTA KUMAR PANDA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		RASHMI RANI NANDA		//
299	TRP(C)/0000260/2023	SAILAJA NANDAN SATPATHY	KULDEEP MOHANTY	//
		VS	VS	0
		PRITI PALLABI PANDA		//
300	TRPCRL/0000069/2023	ANKITA MOHANTA	NIRANJAN LENKA	RAIRANGPUR TOWN /272 /2022
		VS	VS	0
		STATE OF ODISHA		//
301	WA/0001940/2023	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	//
		VS	VS	0
		BINOD BIHARI PAL		//
302	WA/0001941/2023	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	//
		VS	VS	0
		SWODESH KUMAR MOHANTY		//
303	WA/0001942/2023	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	//
		VS	VS	0
		BHIKARI CHARAN BARAL		//
304	WA/0001943/2023	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	//
		VS	VS	0
		BATAKRUSHNA PRADHAN		//
305	WA/0001944/2023	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	//
		VS	VS	0
		KALAKAR ROUT		//
306	WA/0001945/2023	STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WA/0001946/2023	RAJAT KUMAR DAS SUDHANSHU KUMAR SAHU VS	SANJEEV UDGATA VS	// // ()
308	WA/0001947/2023	SARMISTHA RANI SAHU STATE OF ODISHA VS	MALAYA KETAN BALABANTRAY,A.G.A VS	// // ()
309	WA/0001948/2023	AVINA SAHOO STATE OF ODISHA VS	ABHAYA KUMAR SHARMA, A.G.A. VS	// // ()
310	WA/0001949/2023	SACHIDANANDA KANUNGO CHHABINDRA KUMAR JENA VS	DILLIP KUMAR SAHOO VS	// // ()
311	WA/0001950/2023	STATE OF ODISHA STATE OF ODISHA VS	MALAYA KETAN BALABANTARAY,A.G.A VS	// // ()
312	WA/0001951/2023	SISIR KUMAR MISHRA STATE OF ODISHA VS	PRADEEP KUMAR ROUT, A.G.A. VS	// // ()
313	WA/0001952/2023	BIBHUTI BHUSAN PATRA STATE OF ODISHA VS	PUSHPARAJ BHARADWAJ,A.S.C VS	// // ()
314	WA/0001953/2023	KISHORE CHANDRA PATTANAIK STATE OF ODISHA VS	ABHAYA KUMAR SHARMA,A.G.A VS	// // ()
315	WA/0001954/2023	DOLAGOBINDA SAMANTASINGHAR STATE OF ODISHA VS	PRADEEP KUMAR ROUT, A.G.A. VS	// // ()
316	WA/0001955/2023	AKULI CHARAN MOHANTY STATE OF ODISHA VS	DEBASIS NAYAK, A.G.A VS	// // ()
317	WA/0001956/2023	SARADA PRASANNA MOHANTY MADHUSUDAN NAYAK VS	PRAFULLA CHANDRA AHCARA VS	// // ()
		SANKARSANA MEKAP		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WA/0001957/2023	STATE OF ODISHA VS SADHU CHARAN TRIPATHY	HARMOHAN DHAL, A.G.A. VS	// 0 //
319	WA/0001958/2023	VICE CHANCELLOR,ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY(OIAAT) VS SUBASH CHANDRA MOHANTY	MANOJ KUMAR TRIPATHY VS	// 0 //
320	WA/0001959/2023	STATE OF ODISHA VS BRUNDABAN SWAIN	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
321	WA/0001960/2023	STATE OF ODISHA VS TAPASWINI NAYAK	MALAYA KETAN BALABANTARAY,,A.G.A VS	// 0 //
322	WA/0001961/2023	STATE OF ODISHA VS AKSHAYA KUMAR SAHOO	MALAYA KETAN BALABANTARAY,A.G.A VS	// 0 //
323	WA/0001962/2023	SHAIKH JAVED ALLI VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
324	WA/0001963/2023	STATE OF ODISHA VS SUBODH HEMBRAM	TARUN PATNAIK,A.S.C VS	// 0 //
325	WA/0001964/2023	STATE OF ODISHA VS SURESH CHANDRA DAS	TARUN PATNAIK,A.S.C VS	// 0 //
326	WA/0001965/2023	STATE OF ODISHA VS SUDAM CHARAN SAHOO	TARUN PATNAIK,A.S.C VS	// 0 //
327	WA/0001966/2023	STATE OF ODISHA VS BIJAY KUMAR PATTANAIAK	TARUN PATNAIK,A.S.C VS	// 0 //
328	WA/0001967/2023	STATE OF ODISHA VS LAXMAN SWAIN	TARUN PATNAIK,A.S.C VS	// 0 //
329	WA/0001968/2023	STATE OF ODISHA	TARUN PATNAIK,A.S.C	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WA/0001969/2023	RAMA CHANDRA ROUT MANIBALA NATH	SASHIBHUSAN DAS	//
		VS	VS	0
331	WA/0001970/2023	STATE OF ODISHA STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
332	WA/0001971/2023	PRAKASH CHANDRA JENA STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
333	WA/0001972/2023	INDUMATI GIRI STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
334	WA/0001973/2023	DIGAMBER SAHOO STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	//
		VS	VS	0
335	WA/0001974/2023	YUDHISTIR BARIK STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
336	WA/0001975/2023	BIKARTAN PANIGRAHI RAVENSHAW UNIVERSITY	SARADA PRASANNA SARANGI	//
		VS	VS	0
337	WA/0001976/2023	SIBA NAYAK COMMNR-CUM-SECY, HEALTH AND F.W. DEPTT., ODISHA	SHASHISH PATTNAIK, A.G.A.	//
		VS	VS	0
338	WA/0001977/2023	DR. SASMITA GUMANSINGH STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
339	WA/0001978/2023	DR. PRIYARANJAN MARAL BINODINI ACHARYA	PRATIK DASH	//
		VS	VS	0
340	WA/0001979/2023	STATE OF ODISHA GITANJALI MISHRA	PRATIK DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0026168/2023	STATE OF ODISHA DAMBARUDHAR MAHANTA VS	TUSHAR KANTA NAYAK VS	// // ()
342	WP(C)/0026169/2023	STATE OF ODISHA PRASANTA KUMAR PADHI VS	PRASANTA KUMAR TRIPATHY VS	// // ()
343	WP(C)/0026170/2023	STATE OF ODISHA LAXMIDHAR MAHANTA VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
344	WP(C)/0026171/2023	STATE OF ODISHA BAURIBANDHU JENA VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
345	WP(C)/0026172/2023	STATE OF ODISHA RABINDRA NATH NAYAK VS	ANIL KUMAR DAS VS	// // ()
346	WP(C)/0026173/2023	STATE OF ODISHA ASHOK KUMAR PATTANAYAK VS	ANIL KUMAR DAS VS	// // ()
347	WP(C)/0026174/2023	STATE OF ODISHA MAMATA MANJARI SWAIN VS	LAXMIKANTA MOHANTY VS	// // ()
348	WP(C)/0026175/2023	STATE OF ORISSA BIRANCHI SUAR VS	PRATAP KUMAR MOHANTY VS	// // ()
349	WP(C)/0026176/2023	STATE OF ORISSA AJIT KUMAR KHUNTIA VS	SITANSU MOHAN SINGH VS	// // ()
350	WP(C)/0026177/2023	STATE OF ODISHA BHOLANATH SATNAMI VS	BISWAJIT RANJAN TRIPATHY VS	// // ()
351	WP(C)/0026178/2023	STATE OF ODISHA BALARAM CHOUDHURY VS INDIAN BANK, BBSR	PAMI RATH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0026179/2023	GANESWAR PANDA VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
353	WP(C)/0026180/2023	MADHUSUDAN OJHA VS THE STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
354	WP(C)/0026181/2023	SHASHANKA SHEKHAR MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
355	WP(C)/0026182/2023	TATINI BEHERA VS THE STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
356	WP(C)/0026183/2023	SANTOSH KUMAR SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
357	WP(C)/0026184/2023	PUSPARANI MOHANTY VS STATE OF ODISHA	GIRIJA PRASAD MOHANTY VS	// 0 //
358	WP(C)/0026185/2023	RABI NARAYAN PRUSTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
359	WP(C)/0026186/2023	UMESH CHANDRA PUHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
360	WP(C)/0026187/2023	AJIT KUMAR MALLIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
361	WP(C)/0026188/2023	FEDALI SAREN @ PHODALIN SAREN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
362	WP(C)/0026189/2023	BIJAYALAXMI JAGDEV MAHAPATRA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
363	WP(C)/0026190/2023	SUDAM PRUSTY	SITANSU MOHAN SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0026191/2023	SUSHIL KUMAR RAO@ SUSHIL KUMAR RAY @ SUSHIL KUMAR CHARANA BEHERA	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0026192/2023	AKHILESH KUMAR YADAV	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0026193/2023	KHETRABASI MOHARANA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0026194/2023	PRASHANTA HANSA	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0026195/2023	M/S NEM ENGINEERING PROJECTS PVT. LTD., JAIPUR	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0026196/2023	BASANTI DEI	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0026197/2023	SURYANARAYAN SAHOO	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0026198/2023	PRANABANDHU NAG	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0026199/2023	BHOLANATH SABAR @ BHULA SABAR	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0026200/2023	MURALIDHAR RAIGURU	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		THE BLOCK DEVELOPMENT OFFICER, SALIPUR, CUTTACK		//
374	WP(C)/0026201/2023	M/S. RD CONSTRUCTION AND GENERAL TRADERS	KSHIROD KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0026202/2023	COMMISSIONER OF CT AND GST,ODISHA BRUNDABAN PAHIL VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	// // 0 //
376	WP(C)/0026203/2023	SUSAMA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
377	WP(C)/0026204/2023	RANJAN KUMAR MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
378	WP(C)/0026205/2023	MANDARDHAR SAHOO VS STATE OF ODISHA	PIYUSH PANDA VS	// 0 //
379	WP(C)/0026206/2023	UILA JAGAT VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
380	WP(C)/0026207/2023	SANTOSH KUMAR PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
381	WP(C)/0026208/2023	SANJAYA KUMAR NAHAK VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
382	WP(C)/0026209/2023	KANHEI KAIBARTA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
383	WP(C)/0026210/2023	JAYANANDA BEHERA VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
384	WP(C)/0026211/2023	SANDHYARANI SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
385	WP(C)/0026212/2023	ANU SABAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0026213/2023	SANDHYARANI SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
387	WP(C)/0026214/2023	HEMANTA KAIBARTA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
388	WP(C)/0026215/2023	MALAYA KUMAR SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
389	WP(C)/0026216/2023	DR. BHABAGRAHI SAHU VS COAL INDIA LTD., WEST BENGAL	DEEPAK KUMAR PANI VS	// 0 //
390	WP(C)/0026217/2023	BISWANATH SABAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
391	WP(C)/0026218/2023	RINKU DAS VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
392	WP(C)/0026219/2023	GUNJAMATI SABAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
393	WP(C)/0026220/2023	BALMIK NAIK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
394	WP(C)/0026221/2023	SAJANE DEI SABAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
395	WP(C)/0026222/2023	AMIT BADI VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
396	WP(C)/0026223/2023	HRUSIKESH SABAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
397	WP(C)/0026224/2023	SATYABHAMA KANDA	ARJUNA CHARANA BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0026225/2023	JANAKIBALA SWAIN	RANJAN KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0026226/2023	RAIMATI PATEL	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0026227/2023	BIRA KISAN PATEL	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0026228/2023	KARUNAKAR ROUSTRAY	SIDHANT DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0026229/2023	BANITA PATEL	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0026230/2023	SANDEEP MISHRA	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0026231/2023	SAROJ KUMAR CHHOTRAY	SIDHANT DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0026232/2023	PRATAP CHANDRA PATRO	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0026233/2023	JOSEPH BIDIKA	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0026234/2023	DASARATHI PATRO	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0026235/2023	TAPAS KUMAR SAMANTARAY	UMAKANT SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0026236/2023	STATE OF ODISHA SANJUKTA PATRA VS	ASHOK KUMAR DAS VS	// // ()
410	WP(C)/0026237/2023	STATE OF ODISHA PRATAP CHANDRA PATRO VS	ASHOK KUMAR DAS VS	// // ()
411	WP(C)/0026238/2023	STATE OF ODISHA PRAVASH MANJARI SADANGI VS	ASHOK KUMAR DAS VS	// // ()
412	WP(C)/0026239/2023	STATE OF ODISHA BIJAYALAXMI MOHAPATRA VS	BIBHU PRASAD MISHRA VS	// // ()
413	WP(C)/0026240/2023	STATE OF ODISHA M/S LAXMINARAYAN MOTORS, JAJPUR VS	LALIT KUMAR MAHARANA VS	// // ()
414	WP(C)/0026241/2023	STATE OF ODISHA ATUL KUMAR PARIDA VS	BIBHU PRASAD MISHRA VS	// // ()
415	WP(C)/0026242/2023	STATE OF ODISHA LIPSITA PARIDA VS	BIBHU PRASAD MISHRA VS	// // ()
416	WP(C)/0026243/2023	STATE OF ODISHA PRINCIPAL IN CHARGE CUM SECY., LUIPA DEGREE COLLEGE, MAYURBHANJ VS	MONERIKYALAY DAS VS	// // ()
417	WP(C)/0026244/2023	STATE OF ODISHA BISWAJITA BEHERA @ DAS VS	BIBHU PRASAD MISHRA VS	// // ()
418	WP(C)/0026245/2023	STATE OF ODISHA ASHOK KUMAR TRIPATHY VS	SWAPNIL ROY VS	// // ()
419	WP(C)/0026246/2023	STATE OF ODISHA MANOJ KUMAR SAMAL VS	UMESH KUMAR LENKA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0026247/2023	JAJATI KESHARI MOHANTY VS STATE OF ODISHA	ABHIMANYU PARIDA VS	// 0 //
421	WP(C)/0026248/2023	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
422	WP(C)/0026249/2023	TRINATH CHARAN PATNAIK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
423	WP(C)/0026250/2023	GOBINDA CHANDRA NAYAK VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
424	WP(C)/0026251/2023	SOUMYA RANJAN SAHU VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
425	WP(C)/0026252/2023	BHASKAR CHANDRA BEHERA VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
426	WP(C)/0026253/2023	KANCHANBALA LENKA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
427	WP(C)/0026254/2023	BALAJI PANIGRAHI VS COLLECTOR, RAYAGADA	ADHIRAJ MOHANTY VS	// 0 //
428	WP(C)/0026255/2023	INDIRA MOHANTY VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
429	WP(C)/0026256/2023	HARAPRIYA DAS VS B.M., THE ODISHA STATE CO OPERATIVE BANK LTD., CUTTACK	SHAKTI DATTA TRIPATHY VS	// 0 //
430	WP(C)/0026257/2023	SUMANTA SWAIN VS BM, HDFC BANK, PARADEEP	GIRIJA SANKAR MOHANTY VS	// 0 //
431	WP(C)/0026258/2023	DR. RAMA CHANDRA PRADHAN	H.M.DHAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0026259/2023	BOARD OF GOVERNORS OF NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA PITAMBAR DAS	AMIYA KUMAR TARAI	//
		VS	VS	0
433	WP(C)/0026260/2023	STATE OF ODISHA HARSH KUMAR PRIMUS LAKRA	BHARAT KUMAR MISHRA	//
		VS	VS	0
434	WP(C)/0026261/2023	COLLECTOR, SUNDARGARH R.A.SHIV KUMAR	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
435	WP(C)/0026262/2023	STATE OF ODISHA GREAMS RESTAURANT IMFL ON SHOP, JAJPUR	SAIBRATA RATH	//
		VS	VS	0
436	WP(C)/0026263/2023	STATE OF ODISHA BHANU PRAKASH SAHU	ALOK KUMAR PANDA	//
		VS	VS	0
437	WP(C)/0026264/2023	STATE OF ODISHA MANASI BARIK	SAIBRATA RATH	//
		VS	VS	0
438	WP(C)/0026265/2023	STATE OF ODISHA HRUDANANDA MALL	AKSHYANGSHU SEKHAR NANDY	//
		VS	VS	0
439	WP(C)/0026266/2023	STATE OF ODISHA SANKAR BEHERA	BANABIHARI RAY	//
		VS	VS	0
440	WP(C)/0026267/2023	STATE OF ODISHA SUKADEV PRADHAN	BANABIHARI RAY	//
		VS	VS	0
441	WP(C)/0026268/2023	STATE OF ODISHA GAJENDRA NATH MAHAPATRA	DEBA NARAYAN PATNAIK	//
		VS	VS	0
442	WP(C)/0026269/2023	STATE OF ODISHA MAKARDHWAJ NAIK	SANJIB MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0026270/2023	THE VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR DILLIP KUMAR MOHAPATRA VS	BIRAJA PRASANNA BAL VS	// // ()
444	WP(C)/0026271/2023	THE PRINCIPAL SECY. TO GOVT. OF ODISHA SHIBA PRASAD RATH VS	SUVALAXMI DEVI VS	// // ()
445	WP(C)/0026272/2023	STATE OF ODISHA BASANTA KUMAR KAR VS	PITAMBAR PANDA VS	// // ()
446	WP(C)/0026273/2023	STATE OF ODISHA LINGARAJ MISHRA VS	AMIT KUMAR NATH VS	// // ()
447	WP(C)/0026274/2023	STATE OF ODISHA AMIYA KUMAR DAS VS	RAMDAS ACHARY VS	// // ()
448	WP(C)/0026275/2023	STATE OF ODISHA LACHAMAN BEHERA VS	BABITA KUMARI PATTANAİK VS	// // ()
449	WP(C)/0026276/2023	STATE OF ODISHA KAMALA KANTA PUTI VS	CHITTARANJAN PATTNAİK VS	// // ()
450	WP(C)/0026277/2023	STATE OF ODISHA NIRMALA HELENA KIRO VS	SUBHASREE MOHANTY VS	// // ()
451	WP(C)/0026278/2023	STATE OF ODISHA NIRANJAN SAHOO VS	PRASANTA KUMAR NAYAK VS	// // ()
452	WP(C)/0026279/2023	STATE OF ODISHA JITU TUDU VS	DEBABRATA DASH VS	// // ()
453	WP(C)/0026280/2023	STATE OF ODISHA SUNITA PANDA VS	ROHIT RANJAN RAY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0026281/2023	M/S SHRI VEER BALAJI ALLOY LLP., HYDERABAD VS SPECIAL COMMNR. OF C.T. AND GST, CUTTACK	ABHIJIT DASH VS	// 0 //
455	WP(C)/0026282/2023	RABINDRANATH KHARA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
456	WP(C)/0026283/2023	PRATAP CHANDRA SWAIN VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	// 0 //
457	WP(C)/0026284/2023	BIJAYA KUMAR PATRA VS INSPECTOR GENERAL OF REGISTRATION, CUTTACK	NALINI KUMAR JENA VS	// 0 //
458	WP(C)/0026285/2023	LAXMAN MUDULI VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
459	WP(C)/0026286/2023	PURNA CHANDRA MISHRA VS JUDGE FAMILY COURT, BBSR	BIJAYA KUMAR PARIDA -2 VS	// 0 //
460	WP(C)/0026287/2023	DANDADHAR PATRA VS UNION OF INDIA	PRAVAT KUMAR NAYAK VS	// 0 //
461	WP(C)/0026288/2023	NALINIKANTA MOHAPATRA VS GOVT. OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
462	WP(C)/0026289/2023	DHIREN KUMAR SAHOO VS A.O., P.N.B., CUTTACK	ASMIYA RANJAN MAJHI VS	// 0 //
463	WP(C)/0026290/2023	M/S. DENBAR CORPSOL PVT. LTD. BBSR VS THE COMMNR. OF COMMERCIAL TAXES AND GST. CUTTACK	DR. KANHAYALAL SHARMA VS	// 0 //
464	WP(C)/0026291/2023	SARBESWAR BEHERA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
465	WP(C)/0026292/2023	SMITA BERUKU	SANJIB MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0026293/2023	PRASANTA KUMAR BEHERA	BIBHUTI BHUSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0026294/2023	SIBADITYA SARBESWAR	PRANAYA KISHORE HARICHANDAN	//
		VS	VS	0
		JOINT COMMISSIONER OF STATE TAX, GANJAM		//
468	WP(C)/0026295/2023	SHESHADEB BEHERA	PRASANTA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0026296/2023	ANIRUDHA BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0026297/2023	HEMANTA KUMAR GARNAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0026298/2023	PRADEEP KUMAR DAS	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0026299/2023	LAXMI NARAYAN PADHY	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		ORISSA LIFT IRRIGATION CORP. LTD., BBSR		//
473	WP(C)/0026300/2023	PRAFULLA CHANDRA SAHOO	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0026301/2023	THE AUTHORISED SIGNATORY, ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR	NEELKUMAR SAHOO	//
		VS	VS	0
		PURNIMA JENA		//
475	WP(C)/0026302/2023	SESHADEV SA	SUDHANSHU SEKHAR PRATAP	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0026303/2023	LINGARAJ SWAIN	PRAVAT KUMAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0026304/2023	STATE OF ODISHA AJAYA NAYAK VS	NETRANANDA BISWAL VS	// // ()
478	WP(C)/0026305/2023	THE SECRETARY, BOARD OF SECONDARY EDUCATION, CUTTACK BASUDEBA SATAPATHY VS	PRAVAT KUMAR PANDA VS	// // ()
479	WP(C)/0026306/2023	STATE OF ODISHA M/S ARYA PHARMACEUTICAL AGENCIES, CUTTACKCHITRASEN PARIDA VS	VS	// // ()
480	WP(C)/0026307/2023	COMMNR. OF CT AND GST, CUTTACK PRAMOD KUMAR BISWAL VS	PRAVAT KUMAR PANDA VS	// // ()
481	WP(C)/0026308/2023	STATE OF ODISHA SUSHREE MOKSHYADA VS	PRASANTA KUMAR SATAPATHY VS	// // ()
482	WP(C)/0026309/2023	STATE OF ODISHA SASHI BHUSAN SAHANI VS	SUBHASREE MOHANTY VS	// // ()
483	WP(C)/0026310/2023	STATE OF ODISHA SREE METALIKS LTD. BARBIL VS	KSHIROD KUMAR SAHOO VS	// // ()
484	WP(C)/0026311/2023	THE PRESIDING OFFICER, LABOUR COURT, BBSR JAYANTI JENA VS	ITISHREE TRIPATHY VS	// // ()
485	WP(C)/0026312/2023	STATE OF ODISHA JADA SOMESWAR RAO VS	MANMAYA KUMAR DASH VS	// // ()
486	WP(C)/0026313/2023	STATE OF ODISHA PRANAKRUSHNA PRADHAN VS	ADITYA MISHRA VS	// // ()
487	WP(C)/0026314/2023	STATE OF ODISHA AKULANANDA PAITAL VS	KSHIROD KUMAR ROUT VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0026315/2023	BISHNU NAYAK VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //
489	WP(C)/0026316/2023	BHABANI CHANDRA PARIDA VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //
490	WP(C)/0026317/2023	CHITTARANJAN BATU VS BANKING OMBUDSMAN, BBSR	MANMAYA KUMAR DASH VS	// 0 //
491	WP(C)/0026318/2023	SATYABADI PARIDA VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //
492	WP(C)/0026319/2023	BRAJA BANDHU MUNDA VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //
493	WP(C)/0026320/2023	TAPAN KUMAR CHOUDHURY VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //
494	WP(C)/0026321/2023	BASANTA KUMAR BEHERA VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //
495	WP(C)/0026322/2023	YEDLA LAXMAN RAO VS STATE OF ODISHA	JYOTSNAMAYEE SAHOO VS	// 0 //
496	WP(C)/0026323/2023	SANJUBALA SAHOO VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
497	WP(C)/0026324/2023	SURYAMANI DAS VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
498	WP(C)/0026325/2023	SRI GOVINDA JEW DOLA MELAN COMMITTEE, GOPMANNPURA BUDAPEL VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
499	WP(C)/0026326/2023	DEBAJYOTI PATALSINGH	TUSAR KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
500	WP(C)/0026327/2023	BANSIDHAR SUTAR	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
501	WP(C)/0026328/2023	RENUBALA PANDA	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
502	WP(C)/0026329/2023	TAPAN MEHER	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
503	WP(C)/0026330/2023	PREMIER POLYPIPE, CUTTACK	RAJJEET ROY	//
		VS	VS	0
		TPCODL, BBSR		//
504	WP(C)/0026331/2023	SEBATI SAHU	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
505	WP(C)/0026332/2023	JAYASHYAM BHOI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
506	WP(C)/0026333/2023	TRIBIKRAM PADHI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
507	WP(C)/0026334/2023	ALAKA PRADHAN	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
508	WP(C)/0026335/2023	NRUSINGHA CHARAN KHUNTIA	PRAFULLA CHANDRA BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
509	WP(C)/0026336/2023	SIBA PRASAD DEBATA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
510	WP(C)/0026337/2023	BASANTA KUMAR PANIGRAHI	PITAMBAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WP(C)/0026338/2023	STATE OF ODISHA SADANANA PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
512	WP(C)/0026339/2023	STATE OF ODISHA ADAIT KUMAR MOHANTY VS	AKSHAYA KUMAR PANDEY VS	// // ()
513	WP(C)/0026340/2023	STATE OF ODISHA BINODINI THAPA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
514	WP(C)/0026341/2023	STATE OF ODISHA PARSURAM KAR VS	AKSHAYA KUMAR PANDEY VS	// // ()
515	WP(C)/0026342/2023	STATE OF ODISHA DIBAKAR GOCHHAYAT VS	AKSHAYA KUMAR PANDEY VS	// // ()
516	WP(C)/0026343/2023	STATE OF ODISHA NILESWAR THELA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
517	WP(C)/0026344/2023	STATE OF ODISHA AKSHYA KUMAR MAHARATHI VS	AKSHAYA KUMAR PANDEY VS	// // ()
518	WP(C)/0026345/2023	STATE OF ODISHA PRASANNA KUMAR NAIK VS	AKSHAYA KUMAR PANDEY VS	// // ()
519	WP(C)/0026346/2023	STATE OF ODISHA PRABHAKAR BHUE VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
520	WP(C)/0026347/2023	STATE OF ODISHA PRIYAMBADA PATTNAIK VS	AKSHAYA KUMAR PANDEY VS	// // ()
521	WP(C)/0026348/2023	STATE OF ODISHA BASANTA KUMAR SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	WP(C)/0026349/2023	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
523	WP(C)/0026350/2023	HAREKRUSHNA SENAPATY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
524	WP(C)/0026351/2023	ESABA KUMAR SABAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
525	WP(C)/0026352/2023	GUNDICHA RANA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
526	WP(C)/0026353/2023	GHANASHYAM SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
527	WP(C)/0026354/2023	DEBARAJ BUDEK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
528	WP(C)/0026355/2023	NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
529	WP(C)/0026356/2023	NIRANJAN SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
530	WP(C)/0026357/2023	DWIJABAR MUDULI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
531	WP(C)/0026358/2023	SOUBHAGINI MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
532	WP(C)/0026359/2023	BIJAY KUMAR DALAI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
533	WP(C)/0026360/2023	JHARENDRA BARIK	AKSHAYA KUMAR PANDEY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
534	WP(C)/0026361/2023	STATE OF ODISHA CHAKRADHAR NAIK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
535	WP(C)/0026362/2023	STATE OF ODISHA HARAPRIYA NANDA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
536	WP(C)/0026363/2023	STATE OF ODISHA DURGA PRASAD MISHRA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
537	WP(C)/0026364/2023	STATE OF ODISHA KALICHARAN SRICHANDAN	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
538	WP(C)/0026365/2023	STATE OF ODISHA RUPASHREE MISHRA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
539	WP(C)/0026366/2023	STATE OF ODISHA MANOJ PRASAD PATRO	DEBASIS PATTANAYAK	//
		VS	VS	0
540	WP(C)/0026367/2023	STATE OF ODISHA NARAYAN DASH	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
541	WP(C)/0026368/2023	STATE OF ODISHA DROUPADI SINGH	SHIVSANKAR MOHANTY	//
		VS	VS	0
542	WP(C)/0026369/2023	CHAIRMAN-CUM-MD, MAHANADI COALFIELDS LTD., SAMBALPUR PRADEEP KISHORE BARAL	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
543	WP(C)/0026370/2023	STATE OF ODISHA NABANIRMANA KRUSHAKA SANGATHANA, ODISHA	ARINIBASH SATAPATHY	//
		VS	VS	0
544	WP(C)/0026371/2023	STATE OF ODISHA BAIDHAR PARIDA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	WP(C)/0026372/2023	STATE OF ODISHA TAPAN SWAIN VS	GYANENDRA CHANDRA SWAIN VS	// // ()
546	WP(C)/0026373/2023	STATE OF ODISHA KASHINATH BEHERA VS	AKSHAYA KUMAR PANDEY VS	// // ()
547	WP(C)/0026374/2023	STATE OF ODISHA KHAJE ADIL VS	AKSHAYA KUMAR PANDEY VS	// // ()
548	WP(C)/0026375/2023	STATE OF ODISHA MADHUSUDAN MAJHI VS	GYANENDRA CHANDRA SWAIN VS	// // ()
549	WP(C)/0026376/2023	STATE OF ODISHA ADHIKARI SAHOO VS	AKSHAYA KUMAR PANDEY VS	// // ()
550	WP(C)/0026377/2023	STATE OF ODISHA PRAVAKAR SWAIN VS	AKSHAYA KUMAR PANDEY VS	// // ()
551	WP(C)/0026378/2023	STATE OF ODISHA DURGA PRASAD PADHI VS	BIJAYA KUMAR RAGADA VS	// // ()
552	WP(C)/0026379/2023	STATE OF ODISHA RANJAN KUMAR MALLA VS	CHITTARANJAN PATNAIK VS	// // ()
553	ABLAPL/0008721/2023	THE STATE OF ODISHA LAXMANA PARIGA VS	ROHIT RANJAN RAY VS	// // GARBANDHA /41 /2023 ()
554	ABLAPL/0008722/2023	STATE OF ODISHA CHANDRA GOUDA VS	ARIJEET MISHRA VS	// // BOIPARIGUDA /158 /2023 ()
555	ABLAPL/0008723/2023	STATE OF ODISHA DEEPA ROURAY VS STATE OF ODISHA	LALITENDU MISHRA VS	// // MANCHESWAR P.S. /125 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0008724/2023	RAJANI BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /274 /2023 () //
557	ABLAPL/0008725/2023	SURESHAN SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /527 /2023 () //
558	ABLAPL/0008726/2023	AMRIT AARON MOHANTY VS STATE OF ODISHA	PRABIN DAS VS	/ /0 () //
559	ABLAPL/0008727/2023	SUBHAM CHOUDHURY VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /158 /2023 () //
560	ABLAPL/0008728/2023	BIKASH KUMAR PRADHAN VS STATE OF ODISHA	RABINDRA NATH PANDA VS	COLLIERY /142 /2023 () //
561	ABLAPL/0008729/2023	KUSAN SETHI @ MUNU @ KUSUN SETHI VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI /404 /2023 () //
562	ABLAPL/0008730/2023	MAMATA BOXI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	DIGAPAHANDI /51 /2022 () //
563	ABLAPL/0008731/2023	CHINTU MUDULI VS STATE OF ODISHA	MAHES DAS VS	JEYPORE SADAR /116 /2023 () //
564	ABLAPL/0008732/2023	JIBANYOTI NAYAK @ JIBAN JYOTI NAYAK VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //
565	ABLAPL/0008733/2023	AMIYA RANJAN NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KANPUR /105 /2023 () //
566	ABLAPL/0008734/2023	DINESH DEBNATH VS STATE OF ODISHA	ARIJEET MISHRA VS	MARINE PS AT JAMBO /126 /2023 () //
567	ABLAPL/0008735/2023	MADHUSUDAN NAHAK	SANTOSH KUMAR MAHANTY	ASKA /269 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0008736/2023	STATE OF ODISHA PRAHALLAD BEHERA	SATYABRATA MOHANTY	// BALASORE TOWN /133 /2023
		VS	VS	()
569	ABLAPL/0008737/2023	STATE OF ODISHA GADADHAR SAMANTRAY	SAROJ RANJAN SUBUDHI	// NAYAPALLI P.S. /408 /2018
		VS	VS	()
570	ABLAPL/0008738/2023	STATE OF ODISHA BIDESHI @ BAILOCHAN JENA	ARIJEET MISHRA	// KALINGA NAGAR /138 /2023
		VS	VS	()
571	ABLAPL/0008739/2023	STATE OF ODISHA BAKAL BHOSAGAR @ PURNA CHANDRA BHOSAGAR	MITAV DAS	// BARGARH /166 /2023
		VS	VS	()
572	ABLAPL/0008740/2023	STATE OF ODISHA GOURANGA CHARAN MOHAPATRA	SAMEER KUMAR DAS	// UDALA /251 /2023
		VS	VS	()
573	ABLAPL/0008741/2023	STATE OF ODISHA DOLOROSA GUDIA @ DALARASA GUDIA	SOUMYA RANJAN MOHANTY	// DHARUADIHI /90 /2023
		VS	VS	()
574	ABLAPL/0008742/2023	STATE OF ODISHA PRAMOD ROUT	BINAYA BHUSAN ROURAY	// BAIDESWAR /74 /2023
		VS	VS	()
575	ABLAPL/0008743/2023	STATE OF ODISHA SK LOKMAN	MANOJ KUMAR MALLICK	// RAJKANIKA /330 /2023
		VS	VS	()
576	ABLAPL/0008744/2023	STATE OF ODISHA DHANESWAR JENA @ DHANESHBAR JENA	HIMANSHU SEKHAR PANDA	// MANGALPUR /133 /2023
		VS	VS	()
577	ABLAPL/0008745/2023	STATE OF ODISHA KSHIROD KUMAR SAMAL	DEBENDRA KUMAR SAHOO (1)	// BANARAPAL /269 /2023
		VS	VS	()
578	ABLAPL/0008746/2023	STATE OF ODISHA DR. ANSHUMAN SAHOO	ASHWINI KUMAR DAS	// SARANAKUL /128 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0008747/2023	STATE OF ODISHA VIJAY KUMAR BARA VS	SANTOSH KUMAR DWIVEDY VS	// THELKOLOI PS /297 /2022 ()
580	ABLAPL/0008748/2023	STATE OF ODISHA SOMANATH DHIR VS	ASHOK KUMAR SARANGI VS	// SUKINDA /172 /2023 ()
581	ABLAPL/0008749/2023	STATE OF ODISHA AMARENDRA SAHOO @ TILA VS	PRIYA RANJAN SINGH VS	// BIRIDI PS /224 /2023 ()
582	ABLAPL/0008750/2023	STATE OF ODISHA PRATAP NAIK VS	SUJIT KUMAR DAS VS	// DHENKANAL SADAR /83 /2022 ()
583	ABLAPL/0008751/2023	STATE OF ODISHA BAIDEHI NAYAK VS	PUSPAMITRA MOHAPATRA VS	// BIDANASI /165 /2023 ()
584	ABLAPL/0008752/2023	STATE OF ODISHA PRASANT @ PRASHANT DAS VS	SATYA NARAYAN MISHRA VS	// NAUGAON /247 /2022 ()
585	ABLAPL/0008753/2023	STATE OF ODISHA AMIT TANDI VS	BRAJA KISHOR PANDA VS	// JONK /200 /2023 ()
586	ABLAPL/0008754/2023	STATE OF ODISHA PRAMODINI BEHERA VS	SATYANARAYAN BHRAMAR RAY VS	// MAHILA P.S. BUXIBAZAR /111 /2023 ()
587	ABLAPL/0008755/2023	STATE OF ODISHA CHAITANYA DEHURY VS	ANIRUDHA DAS VS	// KIAKATA /69 /2023 ()
588	ABLAPL/0008756/2023	STATE OF ODISHA KAIBALYA PARIDA VS	SWOYAM PRABHU JENA VS	// AUL /581 /2023 ()
589	ABLAPL/0008757/2023	STATE OF ODISHA ARUNABALA BISOYEE VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /251 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0008758/2023	NITYANANDA MISHRA VS STATE OF ODISHA	RAMDAS ACHARY VS	CUTTACK SADAR /487 /2022 () //
591	ABLAPL/0008759/2023	KUSHALA PARICHHA VS STATE OF ODISHA	RAMDAS ACHARY VS	RAIKIA /37 /2023 () //
592	ABLAPL/0008760/2023	BIMBADHAR NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	KANIHA /104 /2023 () //
593	ABLAPL/0008761/2023	CHANDRA DAS VS STATE OF ODISHA	UMAKANTA BARIK VS	CHANDABALI /147 /2021 () //
594	ABLAPL/0008762/2023	TAPAN PATRA @ UMAKANTA PATRA VS STATE OF ODISHA	ARJEET MISHRA VS	/ /0 () //
595	ABLAPL/0008763/2023	GOURA @ GOURANGA MAHAR VS STATE OF ODISHA	SATYABRATA PANDA VS	BUDEN /79 /2023 () //
596	ABLAPL/0008764/2023	PRAKASH CHANDRA SABAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /352 /2023 () //
597	ABLAPL/0008765/2023	BIRABHADRA DEBATA VS STATE OF ODISHA	RANJIT KUMAR PANDA VS	KHARABEL NAGAR P.S. /223 /2023 () //
598	ABLAPL/0008766/2023	SEEMARANI BEHERA VS STATE OF ODISHA	NIBEDITA MOHANTY VS	INDUASTRIAL,NISA /138 /2023 () //
599	ABLAPL/0008767/2023	ISWAR LENJIA VS STATE OF ODISHA	UMAKANTA BARIK VS	JUNAGARH /447 /2022 () //
600	ABLAPL/0008768/2023	PABITRA MEHER VS STATE OF ODISHA	BISWA RANJAN MAHARATHA VS	KIAKATA /62 /2023 () //
601	ABLAPL/0008769/2023	CHINU GARNAIK @ ANIRUDHA GARNAIK	BHARAT BHUSAN ROUSTRAY	ANGUL SADAR PS /336 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
602	ABLAPL/0008770/2023	GOLAP MOHANTY	BHARAT BHUSAN ROUSTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
603	ABLAPL/0008771/2023	RAJA @ RANJAN PATRA	BISWARANJAN DALAI	KUJANGA /296 /2021
		VS	VS	()
		STATE OF ODISHA		//
604	ABLAPL/0008772/2023	GOLEKHA GADNAYAK	SALAUDDIN KHAN	KANIHA /159 /2023
		VS	VS	()
		STATE OF ODISHA		//
605	ABLAPL/0008773/2023	MANAS @ MANAS RANJAN BHUYAN	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /445 /2023
		VS	VS	()
		STATE OF ODISHA		//
606	ABLAPL/0008774/2023	BIRANCHI NARAYAN INDRAJIT	MANAS KUMAR CHAND	JANKIA P.S. /255 /2023
		VS	VS	()
		STATE OF ODISHA		//
607	ABLAPL/0008775/2023	BABULA MIRDHA	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
608	ABLAPL/0008776/2023	ANAM CHARAN BEHERA	ABHISHEK DASH	/ /0
		VS	VS	()
		RAILWAY POLICE FORCE, EAST COAST RAILWAY		//
609	ABLAPL/0008777/2023	KALYANI ROUSTRAY	NILAKANTHA DAS	GOBINDAPUR /59 /2023
		VS	VS	()
		STATE OF ODISHA		//
610	ABLAPL/0008778/2023	DAMBARUDHARA BEHERA	MANAS KUMAR CHAND	JANKIA P.S. /254 /2023
		VS	VS	()
		STATE OF ODISHA		//
611	ABLAPL/0008779/2023	ALEKH HATI	SANJIT KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
612	ABLAPL/0008780/2023	SRIKANTA PATTANAIAK	GOUTAM KUMAR ACHARYA	INFOCITY PS /208 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	ABLAPL/0008781/2023	STATE OF ODISHA SARAT KUMAR SAHOO @ SARAT VS	MANAS KUMAR CHAND VS	// KHURDA SADAR /228 /2023 ()
614	ABLAPL/0008782/2023	STATE OF ODISHA KUNADEB RAITA @ KUNA RAITA VS	SOUBHAGYA KUMAR DASH VS	// MOHANA /214 /2020 ()
615	ABLAPL/0008783/2023	STATE OF ODISHA PRASANTA KUMAR PANDA VS	MANORANJAN PADHI VS	// BALASORE TOWN /213 /2023 ()
616	ABLAPL/0008784/2023	STATE OF ODISHA JAGA @ JAGABANDHU BHOI VS	DEBENDRA PRADHAN VS	// BALIANTA P.S. /38 /2018 ()
617	ABLAPL/0008785/2023	STATE OF ODISHA DEEPAK PATNAIK VS	JAYADEBA BEHERA VS	// CUTTACK SADAR /96 /2019 ()
618	ABLAPL/0008786/2023	STATE OF ODISHA PURASTAM PAL VS	BASANTA KUMAR DAS VS	// JHARPOKHARIA /184 /2023 ()
619	ABLAPL/0008787/2023	STATE OF ODISHA JHARIA MAJHI VS	JAYADEBA BEHERA VS	// ITAMATI /174 /2023 ()
620	ABLAPL/0008788/2023	STATE OF ODISHA SANGRAM NAIK VS	SHYAM SUNDAR CHHUALSINGH VS	// ANGUL TOWN /349 /2023 ()
621	ABLAPL/0008789/2023	STATE OF ODISHA SANGRAM BANGARI VS	BISWAJIT MOHANTY VS	// PAHALA /237 /2023 ()
622	ABLAPL/0008790/2023	STATE OF ODISHA RANJAY DEBNATH VS	ARIJEET MISHRA VS	// MARINE PS AT JAMBO /126 /2023 ()
623	ABLAPL/0008791/2023	STATE OF ODISHA RATNAKAR SAHU VS	GOPAL KRUSHNA MOHANTY VS	// BANTALA /292 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	ABLAPL/0008792/2023	SURAJ PRADHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	DHAULI PS /136 /2023 () //
625	ABLAPL/0008793/2023	PRADEEP SAHOO @ SAHU @ PAPU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALASORE SADAR /209 /2023 () //
626	ABLAPL/0008794/2023	KALANDI MAHARANA VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	JAJPUR ROAD /351 /2023 () //
627	ABLAPL/0008795/2023	KANHA GOUDA @ KANHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /519 /2023 () //
628	ABLAPL/0008796/2023	RAJU @ INDRAMANI ROUT VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /214 /2023 () //
629	ABLAPL/0008797/2023	SRIKANTA KUMAR PADHY VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	PURUSHOTTAMPUR /572 /2023 () //
630	ABLAPL/0008798/2023	SANTOSH KUMAR NAIK VS STATE OF ODISHA	GHANASHYAM MUDULI VS	GANGAPUR (ASKA) /307 /2023 () //
631	ABLAPL/0008799/2023	DILIP SETHI @ JHILU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	BUGUDA /190 /2019 () //
632	ABLAPL/0008800/2023	NINI @ DEEPTIREKHA NAYAK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	CHANDABALI /230 /2023 () //
633	ABLAPL/0008801/2023	KRUSHNA BHOI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	NAYAPALLI P.S. /176 /2023 () //
634	ABLAPL/0008802/2023	ANTARYAMI @ ANTARJYAMI PATRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NIALI /272 /2023 () //
635	ABLAPL/0008803/2023	JAGANNATH BEHERA	DEEPAK PANDA	PURI SADAR /111 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	0 //

ORISSA HIGH COURT

MISC CASES FILED on :14/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 AHO/79/2001	MUNDA GUDIA TULA-MP	
2	2/2023 AHO/79/2001	MUNDA GUDIA TULA-MP	
3	20/2023 CRLLP/58/2023	UNION OF INDIA-MP	GYANALOKA MOHANTY
4	45/2023 CRLMA/310/2023	BASANT KUMAR BEHERA-MP	ADV.
5	58/2023 TRPCRL/69/2023	ANKITA MOHANTA-MP	NIRANJAN LENKA
6	161/2023 WPC(OAC)/1136/2019	PRAMILA SATAPATHY-MP	
7	162/2023 WPC(OAC)/41/2011	PRAMOD KUMAR MOHANTY-MP	DEBA NARAYAN PATNAIK
8	163/2023 WPC(OAC)/1468/2013	ANANTA CHARAN SAHOO-MP	SIBA PRASAD SWAIN
9	164/2023 WPC(OAC)/436/2014	SEEMARANI PANDAB-MP	AMRITA MISHRA
10	165/2023 WPC(OAC)/1546/2018	KAILASH CHANDRA SAHU-MP	
11	171/2023 SA/228/1987	SUDAM-MP	M/S S.MISRA, SATYABADI MANTRY
12	172/2023 SA/228/1987	SUDAM-MP	M/S S.MISRA
13	173/2023 SA/228/1987	SUDAM-MP	M/S S.MISRA
14	174/2023 SA/228/1987	SUDAM-MP	M/S S.MISRA
15	175/2023 SA/228/1987	SUDAM-MP	M/S S.MISRA
16	176/2023 SA/228/1987	SUDAM-MP	M/S S.MISRA
17	177/2023 SA/228/1987	SUDAM-MP	M/S S.MISRA
18	178/2023 SA/228/1987	SUDAM-MP	M/S S.MISRA
19	237/2023 CMAPL/591/2023	SUBASH CHANDRA PARAI-MP	ADV
20	238/2023 CMAPL/593/2023	SATYA SHIVA SASWAT-MP	BAMADEV BARAL
21	239/2023 CMAPL/597/2023	NILESH KUMAR PAREKH-MP	ADV.
22	240/2023 CMAPL/598/2023	AKSHAYA KUMAR PRADHAN-MP	ADV.
23	270/2023 CRLMP/1336/2023	BAHADA MURMU-MP	AJIT KUMAR HOTA
24	273/2023 TRP(C)/257/2023	NAMRATA NIBEDITA-MP	BISWABHUSAN DAS
25	274/2023 TRP(C)/258/2023	VARSHA PATNAIK-MP	SUBHRANSU THAKUR
26	275/2023	LIPIKA MOHANTY-MP	SWARUP KUMAR PATNAIK

27	MATA/205/2023 275/2023 TRP(C)/259/2023	DR. PRASHANTA KUMAR PANDA-MP	PABITRA KUMAR NAYAK
28	276/2023 TRP(C)/260/2023	SAILAJA NANDAN SATPATHY-MP	KULDEEP MOHANTY
29	276/2023 MATA/268/2023	TOFAN KUMAR SAHOO-MP	SUBHRANSU THAKUR
30	277/2023 MATA/270/2023	SUBRAT KUMAR PATRA-MP	HARIPRASAD OJHA
31	278/2023 MATA/140/2015	LIPI PATNAIK-MP	MR.SANJAY KU.PRADHAN
32	299/2023 RPFAM/250/2023	BAKE KANHAR-MP	AMULYA RATNA PANDA
33	300/2023 RPFAM/250/2023	BAKE KANHAR-MP	AMULYA RATNA PANDA
34	301/2023 RPFAM/251/2023	SAMPRIT PATNAIK MOHANTY @ SAMPRIT PATNAIK @ MOHANTY @ SATAPATHY	
35	302/2023 RPFAM/251/2023	SAMPRIT PATNAIK MOHANTY @ SAMPRIT PATNAIK @ MOHANTY @ SATAPATHY	
36	303/2023 RPFAM/252/2023	BIJAY KUMAR JENA-MP	BHARAT BHUSAN ROUSTRAY
37	304/2023 RPFAM/252/2023	BIJAY KUMAR JENA-MP	BHARAT BHUSAN ROUSTRAY
38	305/2023 RPFAM/253/2023	KALI CHARAN MISHRA-MP	AMIT PRASAD BOSE
39	306/2023 RPFAM/254/2023	BALARAM DASH-MP	AMIT PRASAD BOSE
40	307/2023 RPFAM/255/2023	PRTIMA @ PRATIMA RANI BHANJA-MP	RAMA CHANDRA JENA
41	308/2023 RPFAM/256/2023	SUKANTA KUMAR HOTA-MP	AMLAN MOHANTY
42	342/2023 CONTC/4594/2023	BANALATA PRADHAN-MP	
43	343/2023 CONTC/1383/2017	DR.PRASANA KU MISHRA-MP	M/S D.K.PANDA,G.S. MISHRA
44	344/2023 CONTC/6547/2021	PRABIN KUMAR PATRA-MP	
45	575/2023 CRLREV/416/2023	DURGA PRASAD PATNAIK-MP	SANTOSH KUMAR PATTANAIAK
46	576/2023 CRLREV/251/2023	ABHILASH ROUT-MP	ANIMA KUMARI DEI
47	577/2023 CRLREV/417/2023	SUBHRANTA BHUSAN DAS-MP	ANJAN KUMAR BISWAL
48	578/2023 CRLREV/419/2023	MADHU @ MADHUSMITA SAHU-MP	SARATHI JYOTI MOHANTY
49	579/2023 CRLREV/418/2023	DAULATHA RANA-MP	SUBHRANSU BAGARTY
50	580/2023 CRLREV/418/2023	DAULATHA RANA-MP	SUBHRANSU BAGARTY
51	581/2023 CRLREV/420/2023	SUSHRIT KUMAR MISHRA-MP	KOUSIK ANANDA GURU
52	662/2023 FAO/371/2023	D.M., ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
53	663/2023 FAO/332/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	JHIMBALA PATI
54	664/2023 FAO/364/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	BEHARI DAS
55	665/2023 FAO/364/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	BEHARI DAS
56	666/2023 FAO/363/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD., BBSR-MP	NAYAN BEHARI DAS
57	667/2023 FAO/365/2023	THE AUTHORISED SIGNATORY, ICICI LOMBARD G.I.CO. LTD.-MP	KUMAR SARANGI

58	884/2023 RSA/483/2006	BANA NIAL-MP	M/S.U.K.SAMAL
59	885/2023 RSA/483/2006	BANA NIAL-MP	M/S.U.K.SAMAL
60	885/2023 CMP/902/2023	BEDAPRAKASH AGARWAL-MP	TUSAR KUMAR MISHRA
61	886/2023 CMP/904/2023	SUDHAKAR SAHOO-MP	AJIT CHANDRA MOHAPATRA
62	886/2023 RSA/483/2006	BANA NIAL-MP	M/S.U.K.SAMAL
63	887/2023 RSA/126/2011	BETIKHAI ROUT-MP	M/S.MAHESWAR MOHANTY N.BEHERA
64	887/2023 CMP/470/2014	CHAGULI OJHA@CHUGULI-MP	
65	888/2023 CMP/907/2023	AKSHYA KUMAR NAYAK-MP	MAHESWAR MOHANTY
66	888/2023 RSA/531/2016	LALITA KU.PATTANAIK-MP	M/S.TUSAR KU.MISHRA
67	889/2023 RSA/63/2021	SURENDRA NAYAK-MP	DWARIKA PRASAD MOHANTY
68	889/2023 CMP/908/2023	B.M, UCO BANK, JAJPUR ROAD BRANCH-MP	SUBRAT MISRA
69	890/2023 RSA/32/2008	MADHUSUDAN DAS-MP	M/S.B.H.MOHANTY
70	890/2023 CMP/909/2023	LAXMAN NATH-MP	SUSANTA KUMAR DASH
71	891/2023 CMP/910/2023	G.ANIL KUMAR PATRA-MP	JAGANNATH BHUYAN
72	891/2023 RSA/167/2007	DHANESWAR BISWAL-MP	M/S.B.H.MOHANTY, DWARIKA PRASAD MOHANTY
73	892/2023 RSA/167/2007	DHANESWAR BISWAL-MP	M/S.B.H.MOHANTY
74	892/2023 CMP/911/2023	SRI GRAMA DEBATI ANDHARI MANGALA THAKURANI	DWARIKA PRASAD MOHANTY, NIGRAHI-MP
75	893/2023 RSA/167/2007	DHANESWAR BISWAL-MP	M/S.B.H.MOHANTY
76	893/2023 CMP/803/2023	NAHIRUN NISHA-MP	KALINGA KESHARI MOHAPATRA
77	894/2023 RSA/356/2023	SK. YUNUS-MP	PRAFULLA KUMAR LENKA
78	894/2023 CMP/912/2023	NIKUNJA KISHORE SUNDARAY-MP	JAGAJIBAN PRADHAN
79	1097/2023 BLAPL/12126/2022	SANJAY KHORA-MP	SURYAKANTA DASH
80	1098/2023 BLAPL/10044/2022	SOUMYA RANJAN BEHERA-MP	
81	1099/2023 BLAPL/9188/2023	A. ASHOK-MP	RITURANJAN CHHOTARAY
82	1100/2023 BLAPL/9189/2023	A. NARESH-MP	RITURANJAN CHHOTARAY
83	1101/2023 BLAPL/9231/2023	RABI BISOI-MP	BIDYADHAR MANSING
84	1102/2023 BLAPL/6385/2023	TAPAS NAIK-MP	
85	1376/2023 MACA/780/2023	KAILASH PRADHAN @ KAILASH CHANDRA PRADHAN-MP	PIRANCHI NARAYAN RATH
86	1377/2023 MACA/781/2023	BHANUMATI SAHOO-MP	PRADEEP KUMAR MISHRA
87	1378/2023 MACA/686/2022	ORIENTAL INSURANCE COMPANY LTD., ROURKELA-MP	PRASANTA KUMAR MAHALI
88	1379/2023 MACA/686/2022	ORIENTAL INSURANCE COMPANY LTD., ROURKELA-MP	PRASANTA KUMAR MAHALI
89	1380/2023	ORIENTAL INSURANCE COMPANY LTD., ROURKELA-MP	PRASANTA KUMAR MAHALI

90	MACA/686/2022 1381/2023	REGIONAL MANAGER ORIENTAL INSURANCE COMPANY LTD.-MP	
91	MACA/682/2022 1382/2023	B.M., ORIENTAL INSURANCE CO.LTD.-MP	SOMNATH ROY
92	MACA/783/2023 1383/2023	NEW INDIA ASSURANCE CO.LTD.,TP CELL,CUTTACK D.ODISHA	BIJOY DASMOHAPATRA
93	MACA/634/2023 1384/2023	M/S. NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
94	MACA/784/2023 1385/2023	M/S. NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
95	MACA/784/2023 1386/2023	FAGUA XESS-MP	M/S.PABITRA K.NAYAK
96	MACA/17/2008 1387/2023	BRUSABHANU DWARY @ DWARI-MP	JAGABANDHU SAHU
97	MACA/786/2023 1388/2023	BINDU SINGH-MP	PABITRA KUMAR NAYAK
98	MACA/787/2023 1389/2023	BINDU SINGH-MP	PABITRA KUMAR NAYAK
99	MACA/787/2023 1500/2023	MANJULATA SAHOO-MP	
100	ABLAPL/6482/2023 1501/2023	FARUK KHAN-MP	
101	ABLAPL/4632/2020 1502/2023	PRADYUMNA @ DILU RANABIJULI-MP	
102	ABLAPL/4306/2023 1503/2023	SATYA KETAN MOHANTY-MP	AMITAV DAS
103	ABLAPL/5447/2023 1504/2023	PRATAP BARDHAN-MP	
104	ABLAPL/6236/2023 1505/2023	PHAKIRA BIHARI @ FHAKIRA-MP	SATYA NARAYAN PANDA
105	ABLAPL/2567/2023 1506/2023	BHAGABAN SWAIN-MP	
106	ABLAPL/4309/2023 1939/2023	PRAMOD KUMAR JANI-MP	KALPATARU MISHRA
107	CRLA/905/2023 1940/2023	PRAMOD KUMAR JANI-MP	KALPATARU MISHRA
108	CRLA/905/2023 1941/2023	PRAMOD KUMAR JANI-MP	KALPATARU MISHRA
109	CRLA/905/2023 1942/2023	BHOGESWAR NAIK-MP	MANAS KUMAR CHAND
110	CRLA/887/2022 1943/2023	MANJAR HUSSAIN-MP	(MR. SANJIB MOHANTY),(M/S. B. SAHOO,A.TRIPATHY)
111	CRLA/670/2016 1944/2023	KHIROD KUMAR DASH-MP	SATYA RANJAN MULIA
112	CRLA/858/2022 1945/2023	RAJU BISI-MP	NIRANJAN PANDA
113	CRLA/441/2018 1946/2023	AMIT XAXA @ KHAKA-MP	SOUMYA RANJAN DAS
114	CRLA/911/2023 1947/2023	PUKU @ UJJWAL LAKRA-MP	SOUMYA RANJAN DAS
115	CRLA/161/2023 1948/2023	AMIT XAXA @ KHAKA-MP	SOUMYA RANJAN DAS
116	CRLA/911/2023 1949/2023	AMIT XAXA @ KHAKA-MP	SOUMYA RANJAN DAS
117	CRLA/911/2023 2503/2023	RAJESH DAS-MP	BISWAJIT NAYAK
118	CRLMC/3223/2023 2504/2023	ANANTA MANDAL-MP	
119	CRLMC/3119/2023 2505/2023	DILIP KUMAR SASMAL-MP	PRAVASH CHANDRA JENA
120	CRLMC/3589/2023 2506/2023	PUSPALATA@PUSHPALATA SWAIN-MP	PRAVASH CHANDRA JENA
	CRLMC/3590/2023		

121	2507/2023 CRLMC/3591/2023	KAMALA SWAIN-MP	PRAVASH CHANDRA JENA
122	2508/2023 CRLMC/3592/2023	SUSHIL KUMAR JENA-MP	PRATIK DASH
123	2509/2023 CRLMC/3593/2023	PRADEEP KUMAR DAS-MP	BISHNU PRASAD PRADHAN
124	2510/2023 CRLMC/3595/2023	PRASANNA KUMAR SWAIN-MP	SOUMENDRA PATTANAIK
125	2511/2023 CRLMC/3598/2023	MANAS RANJAN DAS-MP	BASUDEV PUJARI
126	2512/2023 CRLMC/3599/2023	SURYAMANI TRIPATHY-MP	PRIYA RANJAN SINGH
127	2513/2023 CRLMC/3602/2023	PABITRA NARAYAN MOHANTY-MP	ARUN KUMAR PATRA
128	2514/2023 CRLMC/3604/2023	SATYANARAYAN PANDA-MP	PRASANT KU. SATPATHY
129	2515/2023 CRLMC/3605/2023	PADMA CHARANA PRADHAN-MP	RAMDAS ACHARY
130	2516/2023 CRLMC/3607/2023	MRUTUNJAYA TIWARI-MP	RAMAKANTA PRADHAN
131	2517/2023 CRLMC/3608/2023	N.UMASHANKAR REDDY-MP	BIDYADHAR MANSINGA
132	2518/2023 CRLMC/3609/2023	AHUTI PATTNAIK-MP	SUDEEP KUMAR SARANGI
133	2519/2023 CRLMC/2207/2018	PRANAYA RANJAN SRICHANDAN@MOHANTY-MP	SUDEEP KUMAR SARANGI
134	2520/2023 CRLMC/2168/2022	RANJAN SINGH-MP	PABITRA KUMAR NAYAK
135	2521/2023 CRLMC/3615/2023	AMIT SHAH-MP	DR. BESURA DAS
136	2522/2023 CRLMC/3616/2023	SUSANTA SETHI-MP	ASHOK KUMAR SAHOO
137	2523/2023 CRLMC/3616/2023	SUSANTA SETHI-MP	ASHOK KUMAR SAHOO
138	2524/2023 CRLMC/3618/2023	BANITA SAHU-MP	AMIT KUMAR NATH
139	2525/2023 CRLMC/3159/2023	CHANDAN KHATUA-MP	
140	2526/2023 CRLMC/3619/2023	CHITTA @ CHHITARANJAN PATTNAIK-MP	ACHYUTANANDA PATTANAIK
141	2527/2023 CRLMC/3620/2023	DAYANIDHI MAHAPATRA-MP	DIPTI RANJAN MOHAPATRA
142	2528/2023 CRLMC/3622/2023	DHARANIDHAR BEHERA-MP	SHIVSANKAR MOHANTY
143	2529/2023 CRLMC/3623/2023	KORIMILLI VENKATA SREENIVAS-MP	DEBASNAN DAS
144	2530/2023 CRLMC/2207/2023	SAROJ PRADHAN@DUKHIA KHAMARI-MP	
145	2531/2023 CRLMC/3624/2023	GEETA@GITA CHATAR@CHATTAR-MP	PRAVASH CH. JENA
146	2532/2023 CRLMC/3625/2023	KUNA DAS-MP	PRAVASH CH. JENA
147	2533/2023 CRLMC/3627/2023	KUBERA DIGAL-MP	LINGARAJ SARANGI
148	2534/2023 CRLMC/3626/2023	GEETA@GITA CHATAR@CHATTAR-MP	PRAVASH CH. JENA
149	5242/2023 WA/682/2022	STATE OF ODISHA-MP	
150	5243/2023 WA/1940/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
151	5244/2023 WA/1940/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
152	5245/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.

153	WA/1940/2023 5246/2023	COMMISSIONER-CUM-SECRETARY,HEALTH AND FAMILY WELFARE DEPTTANMPK,A.G.A	SUDHANSHU KUMAR SAHU-MP
154	WA/1939/2023 5247/2023	COMMISSIONER-CUM-SECRETARY,HEALTH AND FAMILY WELFARE DEPTTANMPK,A.G.A	SUDHANSHU KUMAR SAHU-MP
155	WA/1939/2023 5248/2023	COMMISSIONER-CUM-SECRETARY,HEALTH AND FAMILY WELFARE DEPTTANMPK,A.G.A	SUDHANSHU KUMAR SAHU-MP
156	WA/1939/2023 5249/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
157	WA/1941/2023 5250/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
158	WA/1941/2023 5251/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
159	WA/1941/2023 5252/2023	DR.TAVINDER KAUR@TAVINDER KAUR CHAWLA-MP	SANJEEV UDGATA
160	WA/1007/2023 5253/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
161	WA/1938/2023 5254/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
162	WA/1942/2023 5255/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
163	WA/1942/2023 5256/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
164	WA/1942/2023 5257/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
165	WA/1943/2023 5258/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
166	WA/1943/2023 5259/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
167	WA/1943/2023 5260/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
168	WA/1944/2023 5261/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
169	WA/1944/2023 5262/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
170	WA/1944/2023 5263/2023	SUDHANSHU KUMAR SAHU-MP	SANJEEV UDGATA
171	WA/1946/2023 5264/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
172	WA/1945/2023 5265/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
173	WA/1945/2023 5266/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
174	WA/1945/2023 5267/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
175	WA/1947/2023 5268/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
176	WA/1947/2023 5269/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
177	WA/1947/2023 5270/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
178	WA/1948/2023 5271/2023	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY, A.G.A.
179	WA/419/2022 5272/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
180	WA/1948/2023 5273/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
181	WA/1948/2023 5274/2023	CHHABINDRA KUMAR JENA-MP	DILLIP KUMAR SAHOO
182	WA/1949/2023 5276/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
183	WA/1950/2023 5277/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
	WA/1950/2023		

184	5278/2023 WA/1950/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
185	5279/2023 WA/1951/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
186	5280/2023 WA/1951/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
187	5281/2023 WA/1951/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
188	5282/2023 WA/1952/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
189	5283/2023 WA/1952/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
190	5284/2023 WA/1952/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
191	5285/2023 WA/1953/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
192	5286/2023 WA/1953/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
193	5287/2023 WA/1954/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
194	5288/2023 WA/1953/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
195	5289/2023 WA/1954/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
196	5290/2023 WA/1954/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
197	5291/2023 WA/1956/2023	MADHUSUDAN NAYAK-MP	
198	5292/2023 WA/1955/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAIAK,A.G.A
199	5293/2023 WA/1955/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAIAK,A.G.A
200	5294/2023 WA/1955/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAIAK,A.G.A
201	5295/2023 WA/1957/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
202	5296/2023 WA/1957/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
203	5297/2023 WA/1957/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
204	5298/2023 WA/1958/2023	VICE CHANCELLOR,ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, CUTTACK,MP	
205	5299/2023 WA/1959/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
206	5300/2023 WA/1959/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
207	5301/2023 WA/1960/2023	STATE OF ODISHA-MP	Karunakar Das
208	5302/2023 WA/1960/2023	STATE OF ODISHA-MP	Karunakar Das
209	5303/2023 WA/1960/2023	STATE OF ODISHA-MP	Karunakar Das
210	5304/2023 WA/1961/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
211	5305/2023 WA/1961/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
212	5306/2023 WA/1961/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
213	5307/2023 WA/1963/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
214	5308/2023 WA/1963/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
215	5309/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C

216	WA/1963/2023 5310/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
217	WA/1964/2023 5311/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
218	WA/1964/2023 5312/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
219	WA/1964/2023 5313/2023	MADHUSUDAN NAYAK-MP	PRAFULLA CHANDRA AHCARA
220	WA/1956/2023 5314/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
221	WA/1965/2023 5315/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
222	WA/1965/2023 5316/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
223	WA/1965/2023 5317/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
224	WA/1966/2023 5318/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
225	WA/1966/2023 5319/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
226	WA/1966/2023 5320/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
227	WA/1967/2023 5321/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
228	WA/1967/2023 5322/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
229	WA/1967/2023 5323/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
230	WA/1968/2023 5324/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
231	WA/1968/2023 5325/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
232	WA/1968/2023 5326/2023	SOURAV SEKHAR BEHERA-MP	
233	WA/762/2023 5327/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
234	WA/1970/2023 5328/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
235	WA/1970/2023 5329/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
236	WA/1970/2023 5330/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
237	WA/1971/2023 5331/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
238	WA/1971/2023 5332/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
239	WA/1971/2023 5333/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
240	WA/1972/2023 5334/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
241	WA/1972/2023 5335/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
242	WA/1972/2023 5336/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
243	WA/1973/2023 5337/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
244	WA/1973/2023 5338/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
245	WA/1973/2023 5339/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
246	WA/1974/2023 5340/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C

247	5341/2023 WA/1974/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
248	5342/2023 WA/1975/2023	RAVENSHAW UNIVERSITY-MP	SARADA PRASANNA SARANGI
249	5343/2023 WA/1976/2023	COMMNR-CUM-SECY, HEALTH AND F.W. DEPTT., ODISHA-MP	SUMPAASHISH PATTANAİK, A.G.A.
250	5344/2023 WA/1976/2023	COMMNR-CUM-SECY, HEALTH AND F.W. DEPTT., ODISHA-MP	SUMPAASHISH PATTANAİK, A.G.A.
251	5345/2023 WA/1976/2023	COMMNR-CUM-SECY, HEALTH AND F.W. DEPTT., ODISHA-MP	SUMPAASHISH PATTANAİK, A.G.A.
252	5346/2023 WA/1977/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
253	5347/2023 WA/1977/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
254	5348/2023 WA/1977/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
255	12505/2023 WP(C)/26169/2023	PRASANTA KUMAR PADHI-MP	PRASANTA KUMAR TRIPATHY
256	12506/2023 WP(C)/26170/2023	LAXMIDHAR MAHANTA-MP	BHABANI SANKAR TRIPATHY (1)
257	12507/2023 WP(C)/26175/2023	BIRANCHI SUAR-MP	PRATAP KUMAR MOHANTY
258	12508/2023 WP(C)/26178/2023	BALARAM CHOUDHURY-MP	PAMI RATH
259	12509/2023 WP(C)/26194/2023	PRASHANTA HANSA-MP	ARJUNA CHARANA BEHERA
260	12510/2023 WP(C)/26198/2023	PRANABANDHU NAG-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
261	12511/2023 WP(C)/25221/2022	KANHU CHARAN MUNDA-MP	
262	12512/2023 WP(C)/26200/2023	MURALIDHAR RAIGURU-MP	KSHIROD KUMAR SAHOO
263	12513/2023 WP(C)/26199/2023	BHOLANATH SABAR @ BHULA SABAR-MP	ARJUNA CHARANA BEHERA
264	12514/2023 WP(C)/26206/2023	UILA JAGAT-MP	ARJUNA CHARANA BEHERA
265	12515/2023 WP(C)/26201/2023	M/S. RD CONSTRUCTION AND GENERAL TRADERS-MP	KSHIROD KUMAR SAHOO
266	12516/2023 WP(C)/26209/2023	KANHEI KAIBARTA-MP	ARJUNA CHARANA BEHERA
267	12517/2023 WP(C)/26210/2023	JAYANANDA BEHERA-MP	SURYAKANT DASH
268	12518/2023 WP(C)/26212/2023	ANU SABAR-MP	ARJUNA CHARANA BEHERA
269	12519/2023 WP(C)/26214/2023	HEMANTA KAIBARTA-MP	ARJUNA CHARANA BEHERA
270	12520/2023 WP(C)/26217/2023	BISWANATH SABAR-MP	ARJUNA CHARANA BEHERA
271	12521/2023 WP(C)/10030/2020	DR.SUPRIYA DASH-MP	DINESH KUMAR PANDA
272	12522/2023 WP(C)/26219/2023	GUNJAMATI SABAR-MP	ARJUNA CHARANA BEHERA
273	12523/2023 WP(C)/26221/2023	SAJANE DEI SABAR-MP	ARJUNA CHARANA BEHERA
274	12524/2023 WP(C)/26223/2023	HRUSIKESH SABAR-MP	ARJUNA CHARANA BEHERA
275	12525/2023 WP(C)/26224/2023	SATYABHAMA KANDA-MP	ARJUNA CHARANA BEHERA
276	12526/2023 WP(C)/3641/2015	BANABIHARI MOHANTY-MP	BANSHIDHAR SATAPATHY
277	12527/2023 WP(C)/26225/2023	JANAKIBALA SWAIN-MP	RANJAN KUMAR BEHERA
278	12528/2023	RAIMATI PATEL-MP	ARJUNA CHARANA BEHERA

279	WP(C)/26226/2023 12529/2023	BIRA KISAN PATEL-MP	ARJUNA CHARANA BEHERA
280	WP(C)/26227/2023 12530/2023	DIPTIMAYEE ROUT-MP	SUBHRANSU BHUSAN MOHANTY
281	WP(C)/9361/2022 12531/2023	BANITA PATEL-MP	ARJUNA CHARANA BEHERA
282	WP(C)/26229/2023 12532/2023	SANDEEP MISHRA-MP	PAMI RATH
283	WP(C)/26230/2023 12533/2023	JOSEPH BIDIKA-MP	ALOK KUMAR MOHAPATRA
284	WP(C)/26233/2023 12534/2023	M/S LAXMINARAYAN MOTORS, JAJPUR-MP	LALIT KUMAR MAHARANA
285	WP(C)/26240/2023 12535/2023	MANOJ KUMAR SAMAL-MP	UMESH KUMAR LENKA
286	WP(C)/26246/2023 12536/2023	SVR PKP BUILDCON PVT. LTD, GANJAM-MP	NALINI KANTA DASH
287	WP(C)/25109/2023 12537/2023	SVR PKP BUILDCON PVT LTD. GANJAM-MP	NALINI KANTA DASH
288	WP(C)/25111/2023 12538/2023	BALAJI PANIGRAHI-MP	ADHIRAJ MOHANTY
289	WP(C)/26254/2023 12539/2023	HARAPRIYA DAS-MP	SHAKTI DATTA TRIPATHY
290	WP(C)/26256/2023 12540/2023	SUMANTA SWAIN-MP	GIRIJA SANKAR MOHANTY
291	WP(C)/26257/2023 12541/2023	DR. RAMA CHANDRA PRADHAN-MP	H.M.DHAL
292	WP(C)/26258/2023 12542/2023	DR. BASANT KUMAR MISHRA-MP	
293	WP(C)/25649/2022 12543/2023	R.A.SHIV KUMAR-MP	PRASANTA KUMAR TRIPATHY
294	WP(C)/26261/2023 12545/2023	M/S. JAY JAGANNATH TRANSPORT, BALASORE-MP	SOUGAT DASH
295	WP(C)/26107/2023 12546/2023	GREAMS RESTAURANT IMFL ON SHOP, JAJPUR-MP	SAIBRATA RATH
296	WP(C)/26262/2023 12547/2023	INJA VENKATA RAMANA-MP	SOUBHAGYA KUMAR DASH
297	WP(C)/24660/2022 12548/2023	MANASI BARIK-MP	SAIBRATA RATH
298	WP(C)/26264/2023 12549/2023	DILLIP KUMAR MOHAPATRA-MP	BIRAJA PRASANNA BAL
299	WP(C)/26270/2023 12550/2023	JOGESH CHANDRA PAL-MP	SUBHRANSU BHUSAN MOHANTY
300	WP(C)/7613/2023 12551/2023	NIRANJAN SAHOO-MP	PRASANTA KUMAR NAYAK
301	WP(C)/26278/2023 12552/2023	SUNITA PANDA-MP	ROHIT RANJAN RAY
302	WP(C)/26280/2023 12553/2023	GYANA R. SUNA and ORS.-MP	M/S.JAGANATH PATNAIK
303	WP(C)/1587/2012 12554/2023	PURNA CHANDRA MISHRA-MP	BIJAYA KUMAR PARIDA
304	WP(C)/26286/2023 12555/2023	ANURAKTA DAS-MP	LAXMI PRASAD DWIVEDY
305	WP(C)/24860/2023 12556/2023	DHIREN KUMAR SAHOO-MP	ASMIYA RANJAN MAJHI
306	WP(C)/26289/2023 12557/2023	M/S. DENBAR CORPSOL PVT. LTD. BBSR-MP	DR. KANHAYALAL SHARMA
307	WP(C)/26290/2023 12558/2023	RANJIT DASH-MP	
308	WP(C)/23519/2023 12559/2023	DR.SAMBHU PANIGRAHI-MP	
309	WP(C)/32740/2022 12560/2023	SARBESWAR BEHERA-MP	IPSIT AUROBINDO ACHARYA
	WP(C)/26291/2023		

310	12561/2023 WP(C)/17098/2023	UMA SANKAR SAHU-MP	PRONOY MOHANTY
311	12562/2023 WP(C)/26294/2023	SIBADITYA SARBESWAR-MP	PRANAYA KISHORE HARICHANDAN
312	12563/2023 WP(C)/26295/2023	SHESHADEB BEHERA-MP	PRASANTA KUMAR SAHOO
313	12564/2023 WP(C)/32364/2021	GOLAPI BARIHA @ GOLAPI BHOI-MP	ACHYUTANANDA PATTANAIK
314	12565/2023 WP(C)/3366/2023	PABITRA PARIDA-MP	DAYANANDA MOHAPATRA
315	12566/2023 WP(C)/26301/2023	THE AUTHORISED SIGNATORY, ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR-MP	SUDHANSHU SEKHAR PRATAP
316	12567/2023 WP(C)/26302/2023	SESHADEV SA-MP	SUDHANSHU SEKHAR PRATAP
317	12568/2023 WP(C)/26306/2023	M/S ARYA PHARMACEUTICAL AGENCIES, CUTTACK-MP	CHITRASEN PARIDA
318	12569/2023 WP(C)/26308/2023	SUSHREE MOKSHYADA-MP	PRASANTA KUMAR SATAPATHY
319	12570/2023 WP(C)/17700/2023	HARBINDAR SINGH DEENGRA-MP	
320	12571/2023 WP(C)/26310/2023	SREE METALIKS LTD. BARBIL-MP	KSHIROD KUMAR SAHOO
321	12572/2023 WP(C)/19509/2023	BIRABAR SAHOO-MP	DEBENDRA KUMAR SAHOO
322	12573/2023 WP(C)/22786/2023	THE DIVISIONAL MANAGER, M/S. ODISHA FOREST DEVELOPMENT CORPORATION, BBSR-MP	
323	12574/2023 WP(C)/25492/2022	DR. PRAKASH CHANDRA PADHY-MP	
324	12575/2023 WP(C)/26313/2023	PRANAKRUSHNA PRADHAN-MP	ADITYA MISHRA
325	12576/2023 WP(C)/26315/2023	BISHNU NAYAK-MP	ADITYA MISHRA
326	12577/2023 WP(C)/26316/2023	BHABANI CHANDRA PARIDA-MP	ADITYA MISHRA
327	12578/2023 WP(C)/10093/2023	SAROJ KUMAR SAHU-MP	SAUBHAGYA KUMAR SAMAL
328	12579/2023 WP(C)/9230/2023	GOURISHANKAR MISHRA-MP	BUDHADEV ROURTRAY
329	12580/2023 WP(C)/10092/2023	PRANAB KUMAR PATRA-MP	SAUBHAGYA KUMAR SAMAL
330	12581/2023 WP(C)/26318/2023	SATYABADI PARIDA-MP	ADITYA MISHRA
331	12582/2023 WP(C)/26319/2023	BRAJA BANDHU MUNDA-MP	ADITYA MISHRA
332	12583/2023 WP(C)/23929/2023	INDIAN OVERSEAS BANK, BBSR-MP	AUROVINDA MOHANTY
333	12584/2023 WP(C)/16166/2023	ASHOK MALLICK-MP	
334	12585/2023 WP(C)/25997/2023	MINAKETAN PANDA-MP	JAYADEBA BEHERA
335	12586/2023 WP(C)/26320/2023	TAPAN KUMAR CHOUDHURY-MP	ADITYA MISHRA
336	12587/2023 WP(C)/26321/2023	BASANTA KUMAR BEHERA-MP	ADITYA MISHRA
337	12588/2023 WP(C)/26325/2023	SRI GOVINDA JEW DOLA MELAN COMMITTEE, GOPINATHPUR, BALASORE-MP	MANABJAYAN KUMAR DASH
338	12589/2023 WP(C)/23445/2023	CHANDAN KUMAR JENA-MP	
339	12590/2023 WP(C)/24636/2014	PITABAS TRIPATHY-MP	M/S. RAJASHREE BAHAL, M/S. MITALEE JESTI, P.K. JESTI
340	12591/2023 WP(C)/26330/2023	PREMIER POLYPIPE, CUTTACK-MP	RAJJEET ROY
341	12592/2023	SEBATI SAHU-MP	RAMDAS ACHARY

342	WP(C)/26331/2023 12593/2023	NRUSINGHA CHARAN KHUNTIA-MP	PRAFULLA CHANDRA BISWAL
343	WP(C)/26335/2023 12594/2023	CHIEF COMMISSIONER-MP	M/S.BIMBISAR DASH
344	WP(C)/14079/2017 12595/2023	MANINI PATRA-MP	M/S.SANTANU KU SARANGI
345	WP(C)/19290/2015 12596/2023	ANUP BHOI-MP	
346	WP(C)/36954/2022 12597/2023	NIRANJAN BISWAL-MP	M/S.MIHIR KU.MALLICK
347	WP(C)/24605/2011 12598/2023	DEBA PR.SETHY-MP	M/S.P.K.NANDA
348	WP(C)/7612/2012 12599/2023	DEV NARAYAN THAKUR-MP	M/S.AMIT PR.BOSE
349	WP(C)/6406/2012 12600/2023	NILA VIDHU KUMAR-MP	MR. PRASANNA KUMAR PARHI,DSGI
350	WP(C)/22572/2023 12602/2023	RAMAKANTA MOHANTA-MP	AMIYA KUMAR CHHATOI
351	WP(C)/7088/2022 12603/2023	SUNANDA MAHAPATRA-MP	AMIYA KUMAR CHHATOI
352	WP(C)/10011/2022 12604/2023	DROUPADI SINGH-MP	SHIVSANKAR MOHANTY
353	WP(C)/26368/2023 12605/2023	RANJAN KUMAR MALLA-MP	CHITTARANJAN PATTNAIK
	WP(C)/26379/2023		